

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPLE BENCH, NEW DELHI**

M.A. No.105/2023

IN

Original Application No. 365/2021

IN THE MATTER OF:

Shamsher Singh

..... APPLICANT

VERSUS

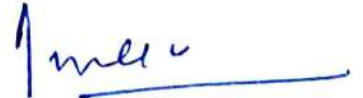
Govt. of NCT of Delhi &Ors. . .

RESPONDENTS

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THROUGH



Sh. Bhupesh Kumar
Chief Engineer(SDW)
Delhi Jal Board

NEW DELHI
DATE:

BHUPESH KUMAR
Chief Engineer (SDW)
Delhi Jal Board
(Govt. of NCT of Delhi)
Varunalaya Phase-II, Karol Bagh
New Delhi-110005

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**STATUS REPORT ON BEHALF OF DELHI JAL BOARD (DJB) IN COMPLIANCE OF
ORDER DATED 11.11.2024**

MOST RESPECTFULLY SHOWETH:

1. That the present Status Report is being filed on behalf of Delhi Jal Board (DJB) in compliance with the order dated 11.11.2024.
2. That the para 6 of the order dated 11.11.2024 is reproduced herein below for ready reference:-

"6. We find that the details are lacking in the material particulars. The DJB is required to disclose the full details of the unauthorized colonies that exist in different parts of the city, the quantity of sewage generated from each such colony, the sewage network existing or proposed for that colony, the STP with which the said sewage network of the colony will be connected, the capacity of said STP and capacity utilization. In addition to providing such information in tabulated form, the DJB will also file a map of Delhi depicting such details area-wise therein."

3. That the Delhi Jal Board in compliance to order dated 11.11.2024 has tabulated the full details of the unauthorized colonies that exist in different parts of the city, the quantity of sewage generated from each such colony, the sewage network existing or proposed for that colony, the STP with which the said sewage network of the colony is/will be connected, the capacity of said STP and capacity utilization. The said table disclosing the aforesaid details is annexed herein as **Annexure-A**. The list of unauthorized colonies along with volume of Sewage generated from each of them, where laying of network is expected to be completed by Dec., 2025 is annexed herein as an **Annexure-B**. The map of Delhi depicting the sewage network at each location is annexed herein as **Annexure-C**.



4. That total sewage generated from unauthorized/Un-sewered area is 126 MGD/Day and as per theoretical calculation, approx. 0.3%-0.4% sludge is available in sewage water i.e. 0.36 to 0.48 MGD. As per the records, average monthly septage collection is 3,88,00,000Ltr(0.284 MGD) by licensed vehicles authorized by DJB. However, there are several unlicensed/unorganized vehicles also plying in this sector for which various departments like, Revenue, Delhi police, I&FC, MCD etc are authorized to impose penalty as per 'SWBSMR' 2018 notified on 13.03.2024. The following is the data collected of authorized vehicles, functional STPs/SPS and total quantity of septage collected and treated in the month of November-December, 2024:-

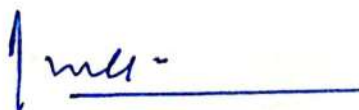
Number of vehicles authorized by DJB	Number of Functional STP/SPSs for collection of Septage from Vendors	Septage Collected and treated in Nov 2024	Septage treated by DJB till Dec 2024
164	86 Nos	3.88 Cr Ltr	214.17 Cr Ltr

5. It is clarified that the existing operational STPs in Delhi at present is 38 STPs (at 20 locations) with capacity of 712 MGD. The total water supply in Delhi at present is 990 MGD and the estimated sewage generation is 792 MGD which is approx. 80 % of water supply 990 MGD. Further, after upgradation of STPs, the enhanced capacity will be 814.06MGD by December 2026. Subsequently, DJB has planned to construct 40 Nos. of DSTPs having capacity of 92 MGD.
6. Further, this Hon'ble Tribunal had in para 8 of the order dated 11.11.2024 directed as under:-

"8. Learned Counsel for the DJB has submitted that the disclosure made in Annexure B(JJ Clusters) will be re-examined and the complete particulars in this regard will be disclosed. From the above chart, we also find that the DJB is using 10 authorized vehicles that have been licensed for five years and 154 authorized vehicles that have been licensed for six months. The DJB is required to disclose whether these vehicles comply with the environmental norms and whether they prohibited/permitted to play on road in terms of the direction of the Tribunal/ Supreme Court fixing the age of such vehicles. So far as the septage management is concerned, the DJB is required to disclose the capacity of SPS and the septage received by each of the SPS; and their capacity utilization along with the material supporting the capacity utilization disclosed. The DJB will also disclose the details of the disposal/utilization residue/treated septage."

J. M. L.

7. That the table disclosing details of updated list of JJC's as on 28.01.2025 with revised timelines of its trapping along with its present status and quantity of discharge in KLD from such JJC's is annexed herein as **Annexure-D**.
8. Further the list of SPS with capacity utilization for Septage collection is annexed herein as **Annexure-E**.
9. It is further clarified that the Septage Management Regulations were notified by the Urban Development Department, GNCTD on 12.11.2018 where in functions Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations have been duly notified. Based on the DWBSM Regulations-2018, standard operating procedure was framed by Secretary UD and circulated vide letter dtd 25/11/2020. DJB was given responsibility to issue licenses to the eligible firms/individuals. Accordingly, DJB initially had issued licenses for collection and transportation of sewage from the septic tanks to 208 vendors. These authorized vendors are to dispose the septage at 86 Nos. of Sewage Pumping Stations / Sewerage Treatment Plants only. Out of 208, a total of 10 Nos. licenses were issued for the period of 5 years and rest 198 nos. were temporary licenses for the period of 06 months upto 31.03.2022, as these 198 applicants did not fulfill the eligibility criteria like Delhi Registration of their tractors, Training of their employees, Regular Health Check of their employees & availability of all required safety accessories etc. After expiry of 06 months period, the requests were received from various vendors for renewal of license and issuances of new licenses and accordingly the licenses were issued to 283 vendors for further six months till 31.10.2022 and thereafter to 284 vendors till 30.04.2023 and was further extended till 31.10.2023. Later only 160 vendors came forward for renewal of licenses upto 22.07.2024 for operating Septage Management in Delhi. As on date, 154 authorized vendor vehicles are operational having license valid upto 20/03/2025. Thus, in total there are 164 authorized vendors operating in Delhi for septage management, out of which 10 have a valid license for 5 years and remaining 154 have license upto 04.03.2025.
10. That the authorized vendors vehicles operating in Delhi for septage management are complied to environmental norms. However the 154 tractor having temporary license of 6 months are prohibited to ply in Delhi as per RTO norms for commercial purpose. As per RTO norms of Delhi, tractors are allowed to run for agriculture purpose only.
11. That all the authorized vehicles are age compliant to their respective RTOs norms. True copy of the records of some of the license holders are annexed herein as **Annexure-F**.



12. **Efforts made by DJB to motivate the vendors to shift to mechanized vehicles :**

That DJB has made the following efforts to motivate and persuade the vendors to shift to mechanized vehicles fitted with all safety arrangements:

- a) A workshop was organized with the vendors at auditorium Varunalaya Phase –II under the chairmanship of Member (Drainage) on 28.01.2023 in presence of NSKFDC officials under the Ministry of Housing and Urban Affairs, (MOHUA). The Ministry has offered subsidy to the Safai Karamcharis for procurement of mechanized vehicles. A presentation was also made by the Ministry officials explaining the benefits provided by the Central Government. M/s Saraplast, the existing vendor of Pune, also participated in the conference who explained about the system implemented in Pune for this type of work.
 - b) A display workshop was conducted by the manufactures of the mechanized vehicles at Dwarka STP in presence of the existing vendors and DJB officials explaining the benefits and operations of mechanized vehicles for septage management activities.
 - c) NSKFDC is also requested to provide the training on “Operation and safety of mechanized septage cleaning” issued by an agency authorized by Central Govt. under the Ministry of Skill Development provide mechanized cleaning training to all these license holders.
 - d) The monitoring of existing vehicles authorized by DJB was done on trial basis for the period of 6 months wef Jun 2023 to Dec 2023 by M/s Saraplast through GPS based software and has set up a control room at Varunalaya Phase-II Jhandewalan.
 - e) An expression of interest was also published by DJB for inviting the interested agencies/ bidders in septage management but none of the experienced bidders participated.
13. The report is being submitted herein for perusal and consideration of this Hon'ble Tribunal. Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

NEW DELHI
DATE:


Sh. Bhupesh Kumar
Chief Engineer(SDW)
Delhi Jal Board

BHUPESH KUMAR
Chief Engineer (SDW)
Delhi Jal Board
(Govt. of NCT of Delhi)
Varunalaya Phase-II, Karol Bagh
New Delhi-110005

Sr. No.	Name of GOC	No. of UA colonies	Name of STP/DSTP	Status of STP	Capacity of STP	Present Treatment	% Utilisation	Present Status of Sewer Lines	Status Of HSC	Division	Discharge	Remark	Available Infrastructure
1	Jafarpur GOC	4	Jafarpur DSTP	Under Tender Stage	0	0	0	Being laid	Estimation Stage	EE(C)DR-XV	1.5		STP- Not available; Sewer laid; HSC-Not available
2	Khera Dabar GOC	3	Khera Dabar DSTP	Under Tender Stage	0	0	0	Laid	Estimation Stage	EE(C)DR-XV	0.66		STP- Not available; Sewer laid; HSC-Not available
3	Sangam Vihar GOC (8 Colonies)	8	Okhla STP	Commissioned	170	115	68	Laid	At re-tendering stage	EE(C)DR-XV	0.7		STP- Available; Sewer- laid; HSC- Not available
4	Sangam Vihar GOC	35	Okhla STP	Commissioned	170	115	68	Forest NOC awaited	Forest NOC awaited	EE(C)DR-XV	2.6		STP Available; Sewer and HSC Not available
5	Sangam Vihar GOC	1	Okhla STP	Commissioned	170	115	68	Non Traceble	NA	EE(C)DR-XV	0		STP Available; Sewer and HSC Not available
6	Sangam Vihar GOC	1	Okhla STP	Commissioned	170	115	68	Not feasible	NA	EE(C)DR-XV	0.01		STP Available; Sewer and HSC Not available
7	Sangam Vihar GOC	2	Okhla STP	Commissioned	170	115	68	Affluent colonies	NA	EE(C)DR-XV	0.01		STP Available; Sewer and HSC Not available
8	Sangam Vihar GOC	3	Okhla STP	Commissioned	170	115	68	Being laid	At re-tendering stage	EE(C)DR-XV	0.04		STP- Available; Sewer- laid; HSC- Not available
9	Sangam Vihar GOC	1	Okhla STP	Commissioned	170	115	68	Estimate Stage	At Estimation Stage	EE(C)DR-XV	0.01		STP Available; Sewer and HSC Not available
10	Tajpur Khurd GOC	66	Tajpur Khurd DSTP	Under Estimation Stage	0	0	0	Estimate Stage	At Estimation Stage	EE(C)DR-XV	9.5		STP; Sewer and HSC- Not available
11	Tikri Kalan GOC	4	Tikri Kalan DSTP	Under Estimation Stage	0	0	0	Estimate Stage	At Estimation Stage	EE(C)DR-XV	1.5		STP; Sewer and HSC- Not available
12	Hasanpur GOC	2	Hassanpur DSTP	Under Tender Stage	0	0	0	Award Stage	At Estimation Stage	EE(C)DR-XV	1.5		STP; Sewer and HSC- Not available
13	Matviya Nagar AC	7	Okhla STP	Commissioned	170	115	68	Commissioned	Commissioned	EE(C)DR-XV	0.1		STP; Sewer and HSC available
14	Greater Kailash AC	2	Okhla STP	Commissioned	170	115	68	Commissioned	Commissioned	EE(C)DR-XV	0.01		STP; Sewer and HSC available
15	Chattarpur AC	1	Ghitorni STP	Commissioned	5	3	60	Commissioned	Commissioned	EE(C)DR-XV	0.01		STP; Sewer and HSC available

16	Kalkaji AC	1	Okhla STP	Commissioned	170	115	68	Commissioned	Commissioned	EE(C)DR-XV	0.01		STP; Sewer and HSC available
17	Sangam Vihar AC	1	Okhla STP	Commissioned	170	115	68	Commissioned	Commissioned	EE(C)DR-XV	0.01		STP; Sewer and HSC available
18	Part of Gokalpur AC-68	36	Yamuna Vihar STP	Commissioned	50	52	104	Commissioned	Commissioned	EE(C)DR-VIII	6.80 MGD		STP; Sewer and HSC available
19	Part of Mustafabad AC-69	25	Yamuna Vihar STP	Commissioned	50	52	104	Commissioned	Commissioned	EE(C)DR-VIII	3.20 MGD		STP; Sewer and HSC available
20	Part of Karawal Nagar AC -70	11	Yamuna Vihar STP	Commissioned	50	52	104	Commissioned	Commissioned	EE(C)DR-VIII	2.32 MGD		STP; Sewer and HSC available
21	Sonia Vihar GOC	6	Sonia Vihar STP	STP is under trial run and stablisation stage along with Sonia	7	1	14	4 Nos under estimate stage 2Nos under award stage	HSC work of 2 nos colony under award stage & 4 Nos under	EE(C)DR-VIII	7 MGD		STP Available; Sewer and HSC Not available
22	Sangam Vihar Phase -I	16	Okhla STP	Commissioned	170	115	68	5 Nos Laid and commissioned	Estimate Stage	EE(C)DR-VIII	2.1 MGD		STP- Available; Sewer- laid; HSC- Not available
23	Sant Nagar GOC	40	Coronation Piller STP	Commissioned	100	56	56	Work in progress	Under Award Stage	EE(C)DR-VIII	15.10 MGD		STP- Available; Sewer- laid; HSC- Not available
24	Begumpur GOC	25	Rohini STP	Commissioned	25	20	80	Laid and commissioned	HSC work pertian to EE(C)DR-III	EE(C)DR-VIII	6.55 MGD		STP- Available; Sewer- laid; HSC- Not available
25	Ghonda	5	Yamuna Vihar STP	Commissioned	50	52	104	5 Nos Laid and commissioned	Sewerage network work were handed over to maintenance	EE(C)DR-VIII	2 MGD		STP; Sewer and HSC available
26	Ghonda	2	Yamuna Vihar STP	Commissioned	50	52	104	2 Nos colony not laid which is under O Zone	Sewerage network work were handed over to maintenance	EE(C)DR-VIII	2 MGD		STP Available; Sewer and HSC Not available
27	Patparganj	30	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Sewerage network work were handed over to maintenance	EE(C)DR-VIII	2.6 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
28	Kondli	9	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Sewerage network work were handed over to maintenance	EE(C)DR-VIII	0.94 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
29	Trilokpuri	18	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Sewerage network work were handed over to maintenance	EE(C)DR-VIII	2.0 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
30	Ranhola GOC	50	Nilothi STP	Commissioned	80	50	62.5	30 Commissioned 18 Being laid	Estimation Stage	EE(C)DR-XII	7.39 MGD		STP- Available; Sewer- laid; HSC- Not available
31	Vikaspuri GOC	40	Nilothi STP	Commissioned	80	50	62.5	12 Commissioned 28 Being laid	Award Stage	EE(C)DR-XII	5.61 MGD		STP- Available; Sewer- laid; HSC- Not available

32	Sarangpur GOC	2	Sarangpur DSTP	Under tender Stage	0	0	7 ⁰	Being laid	Estimation Stage	EE(C)DR-XII	1.10 MGD		STP- Not available; Sewer laid; HSC-Not available
33	Nihal Vihar GOC	24	Nilothi STP	Commissioned	80	50	62.5	Commissioned	Commissioned	EE(C)DR-XII			STP; Sewer and HSC available
34	Budh Vihar GOC	18	Rithala STP Rohini Sec-25 STP	Commissioned	80	75	93.75	Commissioned	Commissioned	EE(C)DR-XII	9.86 MGD		STP; Sewer and HSC available
35	Part of Janakpuri AC	16	Keshopur STP	Commissioned	92	65	71	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
36	Part of Harinagar AC	3	Keshopur STP	Commissioned	92	65	71	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
37	Part of Rajouri garden AC	2	Keshopur STP	Commissioned	92	65	71	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
38	Part of Mundka AC	2	Nilothi STP	Commissioned	80	50	62.5	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
39	Part of Madipur AC	6	Keshopur STP	Commissioned	92	65	71	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
40	Part of Motinagar AC	2	Keshopur STP	Commissioned	92	65	71	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
41	Part of Uttam nagar AC	1	Nilothi STP	Commissioned	80	50	62.5	Commissioned	Commissioned	EE(C)DR-XII		Laid and commissioned long back.	STP; Sewer and HSC available
42	Bhalswa GOC	3	Coronation Pillar	Commissioned	100	56	56	Laid & Commissioned	Commissioned	EE(C)DR X	1.09MGD		STP; Sewer and HSC available
43	Wazirabad GOC	12	Coronation Pillar	Commissioned	100	56	56	Laid & Commissioned	Estimate Stage	EE(C)DR X	2.41MGD		STP- Available; Sewer-laid; HSC- Not available
44	Karawal Nagar GOC	49	Yamuna Vihar STP	Commissioned	50	52	104	Commissioned	Commissioned	EE(C)DR XI	13.12 MGD	out of 50 colonies, one colony not exist at site.	STP; Sewer and HSC available
45	Karawal Nagar GOC	1	Yamuna Vihar STP	Commissioned	50	52	104	Not Available	Not Available	EE(C)DR XI	13.12 MGD	out of 50 colonies, one colony not exist at site.	STP Available; Sewer and HSC Not available
46	Ganesh Nagar GOC	1	Kondli STP	Commissioned	90	85	94	Commissioned	Commissioned	EE(C)DR XI	0.44 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
47	Punjab Khor (Part of Salahpur Majra GOC)	2	Punjab khor DSTP	Under Estimation Stage	0	0	0	Award Stage	Award Stage	EE(C)DR XI	0.22 MGD		STP; Sewer and HSC- Not available
48	Salahpur Majra GOC	2	Salahpur DSTP	Under Estimation Stage	0	0	0	Estimate Stage	Estimate Stage	EE(C)DR XI	1 MGD		STP; Sewer and HSC- Not available

49	Bajitpur Thakran GOC	13	Bajitpur DSTP	Under Estimation Stage	0	0	0	8	Estimate Stage	Estimate Stage	EE(C)DR XI	2.2 MGD		STP; Sewer and HSC- Not available
50	Samaipur GOC	12	Corronation Pillar	Commissioned	100	56	56		Commissioned	Commissioned	EE(C)DR-III	5.50 MGD		STP; Sewer and HSC available
51	Kureni GOC	10	Narela	Commissioned	15	10	67		Laid	Tender Stage	EE(C)DR-III	6.4 MGD		STP- Available; Sewer- laid; HSC- Not available
52	Swaroop Nagar GOC	14	Coronation Pillar	Commissioned	100	56	56		Being laid	Tender Stage	EE(C)DR-III	7.5 MGD		STP- Available; Sewer- laid; HSC- Not available
53	Shahbad GOC	16	Rohini	Commissioned	25	20	80		being laid	Commissioned	EE(C)DR-III	8.84 MGD		STP; Sewer and HSC available
54	Pradhan Enclave	3	Coronation pillar	Commissioned	100	56	56		Being laid	Tender Stage	EE(C)DR-III	3 MGD		STP- Available; Sewer- laid; HSC- Not available
55	Singhu GOC	2	Narela	Commissioned	15	10	67		Laid	under progress	EE(C)DR-III	2 MGD		STP- Available; Sewer- laid; HSC- Not available
56	poothkalan	2	Narela	Commissioned	15	10	67		laid	laid	EE(C)DR-III	0.12 MGD		STP; Sewer and HSC available
57	Rajiv Colony Extn.	1	Narela	Commissioned	15	10	67		laid	laid	EE(C)DR-III	0.15 MGD		STP; Sewer and HSC available
58	Zindpur GOC	33	Zindpur DSTP	Under Tender Stage	0	0	0		Being laid	Estimate Stage	EE(C)DR-III	15 MGD		STP- Not available; Sewer laid; HSC-Not available
59	Gopalpur Ext.	1	Coronation pillar	Commissioned	100	56	56		Laid and commissioned	Laid and commissioned	EE(C)DR-III	.07 MGD		STP; Sewer and HSC available
60	SBI Colony	1	Coronation Pillar	Commissioned	100	56	56		laid	laid	EE(C)DR-III	.05 MGD		STP; Sewer and HSC available
61	Kirari GOC	114	ROHINI SECTOR-25	Commissioned	25	20	80		74- LAID BUT NOT COMISSIONED 39- WORK IN PROGRESS 16- LAID AND COMMISSIONED	Estimate Stage	EE(PR)SR-I	16.5 MGD	WORK OF HSC IS UNDER AMRUT 2.0 SCHEME	STP- Available; Sewer- laid; HSC- Not available
62	KAMRUDDIN GOC	18	NILOTHI STP	Commissioned	80	50	62.5		14- LAID BUT NOT COMMISSIONED	Award Stage	EE(PR)SR-I	10.62 MGD	WORK OF HSC IS UNDER AMRUT 2.0 SCHEME	STP- Available; Sewer- laid; HSC- Not available
63	KAMRUDDIN GOC	16	NILOTHI STP	Commissioned	80	50	62.5		laid	laid	EE(PR)SR-I	10.62 MGD		STP; Sewer and HSC available
64	SHIV ENCLAVE	9	Nilothi STP	Commissioned	80	50	62.5		Laid and commissioned	Commissioned	EE(PR)SR-I	5.17 MGD		STP; Sewer and HSC available
65	LAKHIRAM PARK	1	ROHINI SECTOR-25	Commissioned	25	20	80		Laid and commissioned	Commissioned	EE(PR)SR-I	1.3 MLD	LAID AND COMMISSIONED IN 2022	STP; Sewer and HSC available

66	SHAHBAD EXTNSN	1	RITHALA STP	Commissioned	80	75	93.75	Laid and commissioned	Commissioned	EE(PR)SR-I	0.454 MLD		STP; Sewer and HSC available
67	*Raja Vihar Colony, Siraspur, Delhi-42 Raja Park, Sultan Puri, Kanjhawla Rithala Ext., Rithala, Delhi-85 Suraj Park Colony, Samaipur, Sector-18, Rohini, Delhi-42 Friends Enclave, East Block, Sultanpur Extn., Nangloi, Delhi Friends Enclave, West Sector 5-6, Nangloi, Delhi Sultanpur Mazra Extn., (East), Nangloi, Delhi-41 Raju Pur Extn.Colony, Sector-9, Rohini, Delhi Raju Pur Extn.Colony, Sector-9, Rohini, Delhi Suraj Park Samai Pur Near Sect-18 Rohini, Delhi Friends Enclave Sultanpuri Extn.East blockA Sultanpuri Nangloi, N.D-41 Urbanised Village, Mangolpur Khurd, Delhi-83 Raza Pur Village Extn., 30, Abadi Ahinsa Marg, Village, Rajapur, Sector-9, Rohani, Delhi-85 Nahar Pur Sector-7, Rohini, Delhi-85 Raza Pur Village Vistar Abadi, sector - 9, Rohini Delhi 85 Rajender Park Extn. No.5 & 6 Nangloi, Delhi-41 Tyagi Vihar Near Nangloi Extn., Rohtak Road, Delhi-41 Yadav Park Extn Najafgarh Road Nangloi Delhi-41	18	RITHALA STP	Commissioned	80	75	93.75	Laid and commissioned	Commissioned	EE(PR)SR-I		Laid and commissioned long back.	STP; Sewer and HSC available
68	Sultanpur Mazra (567B)	1	Rohini STP	Commissioned	25	20	80	Not traceable		EE(PR)SR-I	NA		STP Available; Sewer and HSC Not available
69	MOHAMMADPUR MAJRI	11	MOHAMMAD PUR MAJRI DSTP	Under Tender Stage	0	0	0	NOT LAID	NOT LAID	EE(PR)SR-I	13 MLD		STP; Sewer and HSC- Not available
70	NIZAMPUR	2	NIZAMPUR DSTP	Under Tender Stage	0	0	0	NOT LAID	NOT LAID	EE(PR)SR-I	6 MLD		STP; Sewer and HSC- Not available
71	KANJHAWLA	4	KANJHAWLA DSTP	Under Tender Stage	0	0	0	NOT LAID	NOT LAID	EE(PR)SR-I	5 MLD		STP; Sewer and HSC- Not available
72	JAUNTI	1	JAUNTI DSTP	Under Tender Stage	0	0	0	NOT LAID	NOT LAID	EE(PR)SR-I	2 MLD		STP; Sewer and HSC- Not available
73	Nayabans GOC	25	Nayabans DSTP	estimate stage	0	0	0	Not laid	Estimate Stage	EE(C)DR-III	0.67 MGD		STP; Sewer and HSC- Not available
74	Bajitpur GOC	9	Qutubgarh DSTP	estimate stage	0	0	0	Not laid	Estimate Stage	EE(C)DR-III	1.0 MGD		STP; Sewer and HSC- Not available
75	Various colonies laid before 2015	41	Yamuna Vihar, Coronation Pillar, Rohini STP	Commissioned	50	52	104	Laid and commissioned before 2015	Commissioned	EE(C)DR-III	7.95 MGD		STP; Sewer and HSC available

76	Various colonies	6	Narela STP	Commissioned	15	10	67 10	Colonies in H category	Estimate Stage	EE(C)DR-III	1.2 MGD		STP Available; Sewer and HSC Not available
77	Mitraon GOC	83	Mitraon DSTP	Under Tender Stage	0	0	0	Laid/Being laid	Estimate Stage	EE(C)DR-XIV	16.5		STP- Not available; Sewer laid; HSC-Not available
78	Dichaon GOC	24	Dichaon DSTP	Under Tender Stage	0	0	0	Laid/Being laid	Estimate Stage	EE(C)DR-XIV	7.5		STP- Not available; Sewer laid; HSC-Not available
79	Goyla Vihar GOC	5	Kakrola DSTP	Under Tender Stage	0	0	0	Laid/Being laid	Estimate Stage	EE(C)DR-XIV	3.2		STP- Not available; Sewer laid; HSC-Not available
80	Bijwasan East GOC	6	Bijwasan East DSTP	Under process of AA & ES	0	0	0	Laid/Being laid	Estimate Stage	EE(C)DR-XIV	1.5		STP- Not available; Sewer laid; HSC-Not available
81	Kakrola GOC	20	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	6.8		STP; Sewer and HSC available
82	Raghu Nagar GOC	4	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.45		STP; Sewer and HSC available
83	Dabri GOC	5	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	1.5		STP; Sewer and HSC available
84	Sadh Nagar GOC	5	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.92		STP; Sewer and HSC available
85	Samalkha GOC	4	Kapashera STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	6		STP; Sewer and HSC available
86	Vasant Kunj B-Block GOC	1	Ghitorni STP	Commissioned	5	3	60	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.5		STP; Sewer and HSC available
87	F& D Block GOC	15	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	7.3		STP; Sewer and HSC available
88	Madhu Vihar GOC	6	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	2.94		STP; Sewer and HSC available
89	Raj Nagar GOC	4	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	3.75		STP; Sewer and HSC available
90	Pochanpur GOC	7	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.9		STP; Sewer and HSC available
91	Dharampura GOC	20	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.5		STP; Sewer and HSC available
92	Sainik Nagar GOC	10	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	1.39		STP; Sewer and HSC available

93	Vijay Enclave , Mahaveer Vihar and Bengali Colony GOC	25	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	7.3		STP; Sewer and HSC available
94	Nalapar Basti	2	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.3		STP; Sewer and HSC available
95	Sai Baba Enclave, Deep Vihar Laxmi Garden, etc.	6	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
96	New Roshanpura	2	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
97	Palam Vihar	1	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
98	Nanhe Park	2	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
99	Raj Nagar Etn.	4	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
100	Old Roshanpura	3	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
101	Kailashpuri	1	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
102	Tajpur	13	Tajpur DSTP	estimate stage	0	0	0	Estimate Stage	Estimate Stage	EE(C)DR-XIV	Not known		STP; Sewer and HSC- Not available
103	Neel Kanth Enclave	1	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
104	Indira Park	3	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
105	Shanti Park	2	Najafgarh STP	Commissioned	5	5	100	Not Traceable	Not Traceable	EE(C)DR-XIV	Not known		STP Available; Sewer and HSC Not available
106	Vijay Park Extn.	1	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
107	Bagdola	1	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
108	Sangwan Enclave Dabri	1	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
109	Palam Kunj	1	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available

110	Chander Vihar	2	Nilothi STP	Commissioned	80	50	62.5 12	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
111	Palam village Extn	2	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
112	Chotiyal Palam	1	Dwarka STP	Commissioned	50	45	90	Laid/commissioned	Commissioned	EE(C)DR-XIV	Not known		STP; Sewer and HSC available
113	Mahipal Pur GOC	14	Rangpuri DSTP	Estimate Stage	0	0	0	Estimate Stage	Estimate Stage	EE(C)DR-XIV	5		STP; Sewer and HSC- Not available
114	Kapashera GOC	10	Kapashera STP	Commissioned	5	5	100	Estimate Stage	Estimate Stage	EE(C)DR-XIV	5		STP Available; Sewer and HSC Not available
115	Sahbad Mohhamad Pur GOC	1	Sahbad Mohhamad Pur DSTP	Estimate Stage	0	0	0	Estimate Stage	Estimate Stage	EE(C)DR-XIV	2		STP; Sewer and HSC- Not available
116	Salah Pur khera	2	Salah Pur DSTP	Estimate Stage	0	0	0	Estimate Stage	Estimate Stage	EE(C)DR-XIV	0.5		STP; Sewer and HSC- Not available
117	Amar Vihar Colony	1	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	5		STP; Sewer and HSC available
118	New Roshanpura Extn, X Block, Nehru Garden Sudan Garden GOC	3	Najafgarh STP	Commissioned	5	5	100	Laid/commissioned	Commissioned	EE(C)DR-XIV	0.5		STP; Sewer and HSC available
119	Ladakh Budh Vihar Colony (Reg. no 1)	1	Okhla STP	Commissioned	170	115	68	Laid/commissioned	Laid and commissioned	EE(C)DR-II	0.13	Laid and commissioned long back.	STP; Sewer and HSC available
120	Parwana Lane Under Hill Road Delhi-54 ((Reg. no 795)	1	Okhla STP	Commissioned	170	115	68	Laid/commissioned	Laid and commissioned	EE(C)DR-II	0.13	Laid and commissioned long back.	STP; Sewer and HSC available
121	Bagichi Bulward road Delhi-54 (Reg. no 1088)	1	Okhla STP	Commissioned	170	115	68	Laid/commissioned	Laid and commissioned	EE(C)DR-II	0.13	Laid and commissioned long back.	STP; Sewer and HSC available
122	Sarai Kate Khan Village, Delhi(Reg. no 18 ELD)	1	Okhla STP	Commissioned	170	115	68	Laid/commissioned	Laid and commissioned	EE(C)DR-II	0.13	Laid and commissioned long back.	STP; Sewer and HSC available
123	14, Rajpur Road Opp. MCD Flats, Civil Lines, Delhi 54(Reg. no 2 LOP)	1	Okhla STP	Commissioned	170	115	68	Laid/commissioned	Laid and commissioned	EE(C)DR-II	0.13	Laid and commissioned long back.	STP; Sewer and HSC available
124	Indira Colony Near Sidharth Basti, Ashram, New Delhi-14(Reg. no 65 LOP)	1	Okhla STP	Commissioned	170	115	68	Laid/commissioned	Laid and commissioned	EE(C)DR-II	0.13	Laid and commissioned long back.	STP; Sewer and HSC available
125	Shakti Enclave, Kilokri near Kalindi Colony, New Delhi (Reg. no 100)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
126	New Aruna Nagar Colony (Majnu ka tila), Delhi-54 (Reg. no 111)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
127	Ganga Vihar Kilokri Near Kalindi Cly Dethi-14 (Reg. no 1422)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available

128	South Indian Madras Colony, Mori Gate (Reg. no 1596)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
129	Radha Krishan Vihar, (Reg. no 1600)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
130	Khasara No-617, Extn of Aliganj Village, Delhi-13(Reg. no 20 ELD)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
131	Baljeet Nagar New Delhi 8(Reg. no 21 LOP)	1	Okhla STP	Commissioned	170	115	68	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.13	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
132	Harijan Basti Rohtak Road Delhi-5 (Reg. No-1198)	1	Rithala STP	Commissioned	80	75	93.75	Not laid which is under Cat-H :Not traceable/No feasibility/in O-	NA	EE(C)DR-II	0	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
133	Prem Nagar, Karol Bagh (Zone) New Delhi-8 (Reg. No -310)	1	Keshopur STP	Commissioned	92	65	71	commissioned	Laid and commissioned	EE(C)DR-II	0.06	Laid and commissioned long back.	STP; Sewer and HSC available
134	Ranjeet Nagar N.D-8 (Reg. No -1394)	1	Keshopur STP	Commissioned	92	65	71	commissioned	Laid and commissioned	EE(C)DR-II	0.06	Laid and commissioned long back.	STP; Sewer and HSC available
135	Rajasthani Colony, West Patel Nagar, New Delhi (Reg. No -213)	1	Keshopur STP	Commissioned	92	65	71	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.06	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
136	Baljeet Nagar and Punjabi basti, New Delhi-8 (Reg. No -266)	1	Keshopur STP	Commissioned	92	65	71	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.06	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
137	Anand Parbat Delhi (Reg. No -1094)	1	Keshopur STP	Commissioned	92	65	71	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.06	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
138	Baljeet Nagar & Punjabi Basti Extn.Near Nepali Mandir Delhi-8 (Reg. No -1178)	1	Keshopur STP	Commissioned	92	65	71	Not traceable/No feasibility/in O-zone	NA	EE(C)DR-II	0.06	Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
139	Batla House Ph-I GOC	13	Okhla STP	Commissioned	170	115	68	Commissioned	Estimate stage	EE(C)DR-VI	5.34 MGD		STP- Available; Sewer- laid; HSC- Not available
140	Batla House Ph-II GOC	16	Okhla STP	Commissioned	170	115	68	Laid	Commissioned	EE(C)DR-VI	3.8 MGD		STP; Sewer and HSC available
141	Pulpehtad Pur GOC	12	Okhla STP	Commissioned	170	115	68	In 8 colonies sewer line has been laid	Estimate stage	EE(C)DR-VI	2.28 MGD		STP- Available; Sewer- laid; HSC- Not available
142	Maidangarhi GOC	30	Okhla STP	Commissioned	170	115	68	Laid	Estimate stage	EE(C)DR-VI	1.98 MGD		STP- Available; Sewer- laid; HSC- Not available
143	Mehrauli GOC	13	Mehrauli STP	Commissioned	5	5	100	In 4 colonies sewer line has been laid	Estimate stage	EE(C)DR-VI	4.3 MGD		STP- Available; Sewer- laid; HSC- Not available
144	Shiv Mandir colony GOC	1	Narela STP	Commissioned	15	10	67	Being laid	Being laid	EE(C)DR-VI	0.16 MGD		STP; Sewer and HSC available
145	Tajpur GOC	83	Tajpur DSTP	Tender stage	0	0	0	Tender stage	Tender stage	EE(C)DR-VI	10 MGD		STP; Sewer and HSC- Not available

146	Madanpur Khadar GOC	7	Okhla STP	Commissioned	170	115	68 14	Tender stage	Tender stage	EE(C)DR-VI	6.30 MGD		STP Available; Sewer and HSC Not available
147	Aya Nagar GOC	9	Ghitorni STP	Commissioned	5	3	60	Estimate is under approval for 4 colonies for which NOC has been	Estimate stage	EE(C)DR-VI	2.5 MGD		STP Available; Sewer and HSC Not available
148	Chandanhola & Satbari GOC	11	Chandanhola DSTP	Tender stage	0	0	0	Being laid	Being laid	EE(C)DR-VI	0.55 MGD		STP- Not available; Sewer laid; HSC-Not available
149	Rajpur Khurd GOC	8	Rajpur Khurd DSTP	Estimate stage	0	0	0	Award Stage	Award Stage	EE(C)DR-VI	0.95 MGD		STP; Sewer and HSC- Not available
150	Manglapuri GOC	1	Mehrauli STP	Commissioned	5	5	100	Laid	Estimate stage	EE(C)DR-VI	0.9 MGD		STP- Available; Sewer- laid; HSC- Not available
151	Chhattarpur Extn. GOC	4	Chhattarpur Extn. DSTP	Estimate stage	0	0	0	Estimate Stage	Estimate stage	EE(C)DR-VI	0.38 MGD		STP; Sewer and HSC- Not available
152	Jonapur GOC	2	Fatehpur Beri DSTP	Tender stage	0	0	0	Tender stage	Tender stage	EE(C)DR-VI	0.41 MGD		STP; Sewer and HSC- Not available
153	Fatehpur Beri GOC	6	Fatehpur Beri DSTP	Tender stage	0	0	0	Being laid	Being laid	EE(C)DR-VI	0.88 MGD		STP- Not available; Sewer laid; HSC-Not available
154	Sultanpur & Gadaipur GOC	5	Ghitorni STP	Commissioned	5	3	60	Award Stage	Award Stage	EE(C)DR-VI	1.53 MGD		STP Available; Sewer and HSC Not available
155	Pandav Nagar, S-Block, Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.20 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
156	Nehru Enclave Part-I & II, School Block, Shakarpur, Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
157	Harijan Basti, School Block, Shakarpur	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.15 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
158	Leftout Portion of Lalita Park (Laxmi Nagar)	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.18 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
159	Ganesh Nagar-II Ext., Shakarpur, Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.13 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
160	Ganesh Nagar, Pandav Nagar Complex, Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.10 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
161	South Ganesh Nagar, Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.19 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
162	Left out Portion of School Block Shakarpur Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.10 MGD	Laid and commissioned long back.	STP; Sewer and HSC available

163	Krishan Kunj, Part-II, Laxmi Nagar	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.12 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
164	Krishna Puri Mandawali, Fazalpur.	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.14 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
165	Sewa Sadan, Mandawali, Fazalpur	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.11 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
166	Laxmi Nagar J & K Extn. Delhi 92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR XI	0.12MGD	Laid and commissioned long back.	STP; Sewer and HSC available
167	Karkardooma Colony	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.15 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
168	Joshi Colony, Mandawali, Fajalpur, Extn, Delhi-	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.18 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
169	Gagan Vihar Extn., Delhi-51	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.17 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
170	Vishwas Nagar, Block 28-29, Shahdara, Delhi-	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
171	Vishwas Nagar Block No.17,Shahdara Delhi-32	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
172	Madhu ViharDelhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.18 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
173	Indra Puri -(Harijan Basti) Kakardooma Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
174	New Sanjay AmarColony Vishwas Nagar Delhi-32	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.15 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
175	Village Gajipur Delhi-96	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.18 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
176	Vishwas Nagar Block No.17,Shahdara Delhi-32	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.13 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
177	Bhikam Singh Colony Block N0.33 Vishwas Nagar, Shahdara Delhi-110032	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
178	Vishwas Nagar Block No.17,Shahdara Delhi-32	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.19 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
179	New Vishwas Nagar, Shahdara, Delhi-32.	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available

180	Kakardooma Extn.,Delhi 92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
181	Village Chhota Hasanpur, Behind Hasan Pur DTC Depot, I.P.Extn. Delhi-92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.18 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
182	Arya Nagar (Harijan Basti) Kakardooma, East Delhi 92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.17 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
183	East Azad Nagar, Delhi-51	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.14 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
184	Hasanpur Delhi 92	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.15 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
185	Bhikam Singh Colony Block N0.33 Vishwas Nagar, Shahdara Delhi-110032	1	Kondli STP	Commissioned	90	85	94			EE(C)DR X		Colony cancelled by UD Dept, GNCTD	STP Available; Sewer and HSC Not available
186	Mandawali colony,(South Indian Society)	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.16 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
187	Primary School Block, A, Near Dilshad Gardan	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.15 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
188	Jagat Puri Extn., Delhi-93	1	Kondli STP	Commissioned	90	85	94	Commissioned	Already exist	EE(C)DR X	0.18 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
189	Nehar Bazar Sudhar Samiti, Mauz Pur, Delhi-53	1	Yamuna Vihar STP	Commissioned	50	52	104			EE(C)DR X		Colony cancelled by UD Dept, GNCTD	STP Available; Sewer and HSC Not available
190	Bhawani Kunj GOC	7	Ghitorni STP	Commissioned	5	3	60	Estimate Stage	Estimate Stage	EE(C)DR-VI		The Colonies in G Catagory NOC Awaited	STP Available; Sewer and HSC Not available
191	Sant Mohalla (Chhuriya Mohalla) Tuglakabad,Delhi (Regn No. 1195)	1	Okhla STP	Commissioned	170	115	68	Estimate Stage	Estimate Stage	EE(C)DR-VI			STP Available; Sewer and HSC Not available
192	Arakpur Bagh Mochi Moti Bagh 2, Delhi-21	1	Okhla STP	Commissioned	170	115	68	NA	NA	EE(C)DR-VI		Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
193	Indra Park, Indra Market	1	Okhla STP	Commissioned	170	115	68	NA	NA	EE(C)DR-VI		Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available
194	Kotla Mahi Gram Extn. Jasola, Sarita Vihar, New Delhi 76	1	Okhla STP	Commissioned	170	115	68	NA	NA	EE(C)DR-VI		Not traceable/No feasibility/in O-zone	STP Available; Sewer and HSC Not available

195	Harijan Basti, Masoodpur near Pocket-B, Sector 7,8,9, Vasant Kunj, Aruna Asafali Road, Village Kishan Garh, JNU Road Village, Kishangarh, New Delhi-70, Village Pusteni Kishan Garh, Vasant Kunj, New Delhi-10, Pratap Gandas Colony-I Village Kishangarh Delhi-70, Masoodpur, Dist- South West, New Delhi-70	8	Vasant Kunj STP	Commissioned	5	4	80	Commissioned	Already exist	EE(C)DR-VI			STP; Sewer and HSC available
196	Lado Sarai Extn. New Delhi 30, Lado Sarai Extn., Delhi (Regn. No. 483 A), Lado Sarai Extn., Delhi (Regn. No. 483 B), Village Mehrauli 4B- Ward No. 1, New Delhi 30	4	Mehrauli STP	Commissioned	5	5	100	Commissioned	Already exist	EE(C)DR-VI			STP; Sewer and HSC available
197	Tekhhand Village, Urbanised Village, Okhla Ph-I, New Delhi-20	1	Okhla STP	Commissioned	170	115	68	Commissioned	Already exist	EE(C)DR-VI			STP; Sewer and HSC available
198	Tekhhand Extn., Okhla Indl. Area Ph-I, New Delhi-20 (Regn. No. 109) & Tuglakabad Village Extended Lal Dora Abadi East, New Delhi 44 (Regn. No.	2	Okhla STP	Commissioned	170	115	68	Commissioned	Already exist	EE(C)DR-VI	Commissioned	Already exist	STP; Sewer and HSC available
199	Mahipalpur GOC	3	Proposed Rangpuri DSTP	Estimate stage	0	0	0	Estimate stage	Estimate stage	EE(C)DR-VI			STP; Sewer and HSC- Not available
200	Sultan Apartment, Gali No.2, Saidulla Jaib, M.B. Road, Delhi-30	1	Okhla STP	Commissioned	170	115	68	Commissioned	Already exist	EE(C)DR-VI			STP; Sewer and HSC available
201	Ashok Nagar	4	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
202	Babarpur	1	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
203	Chhajupur	1	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
204	East Azad Nagar	1	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
205	Geeta Colony	2	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
206	Kanti Nagar	2	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
207	Mohan Puri	1	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
208	Mojipur	1	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available

209	Naveen Shahdara	1	Yamuna Vihar STP	Commissioned	50	52	104 18	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
210	North Ghonda	2	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
211	Shahdara	5	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
212	Shanti Mohalla	1	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
213	Shastri Nagar	4	Kondli STP	Commissioned	90	85	94	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
214	Shastri Park	2	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
215	Subhash Mohalla	3	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
216	West Jyoti Nagar	1	Yamuna Vihar STP	Commissioned	50	52	104	Laid and commissioned	Already exists	EE(C)DR-IX		Commissioned long back	STP; Sewer and HSC available
217	Bhupender Singh Nagar GOC	2	Keshopur STP	Commissioned	92	65	71	Laid and commissioned	Commissioned	EE(P)SR-II	0.30 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
218	Bindapor GOC	13	Dwarka STP	Commissioned	50	45	90	Laid and commissioned	Commissioned	EE(P)SR-II	1.93 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
219	Rohtash Nagar GOC	1	Dwarka	Commissioned	50	45	90	Laid and commissioned	Commissioned	EE(P)SR-II	0.15 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
220	Mohan Garden GOC	116	Nilothi STP	Commissioned	80	50	62.5	Laid and commissioned	Commissioned	EE(P)SR-II	17.25 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
221	Rajdhani Park GOC	11	Rithala STP	Commissioned	80	75	93.75	Laid and commissioned	Commissioned	EE(P)SR-II	1.64 MGD	Laid and commissioned long back.	STP; Sewer and HSC available
222	Palla GOC	8	Sungarpur & Tajpur DSTP	Estimate stage	0	0	0	Estimate stage	Estimate stage	EE(C)DR-XII	1.76 MGD		STP; Sewer and HSC- Not available
Total		1799											

Annexure -B

Volume of Sewage generated from UA Colonies where laying of network is expected to be completed by Dec., 2025

S.No.	Name UA Colony	Volume of Sewage (In MGD)
1	Pir Baba Basti, Vill. Jaitpur, Badarpur, New Delhi-44	0.116
2	Palam Apt.Bijwasan,Najafgarh Delhi-61	0.15
3	Saurabh Vihar,N-Block (Amar Market) Hari Nagar Extn. Badarpur, New Delhi	0.116
4	Mohan Baba Nagar,Badarpur, New Delhi-44	0.116
5	Mohan Baba Nagar,Badarpur, New Delhi-44	0.11
6	Jaitpur Extn. L-Block, Badarpur, New Delhi-44	0.101
7	Meethapur Extn. Block 'D', Part-I, Badarpur, New Delhi-44	0.112
8	Aaya Nagar Extn. Ph-I, New Delhi-47	0.12
9	Saurabh Vihar, S-Block, Hari Nagar Extn. Jaitpur, Badarpur	0.113
10	Mithapur Extn., A-Block, Badarpur, New Delhi-44	0.116
11	Mohan Baba Nagar,G-Block, Tajpur Extn., Badarpur	0.124
12	Saurabh Vihar, R-Block,Hari Nagar E xtn., Part-I, Badarpur	0.104
13	Mithapur Extn., A-Block, Badarpur,New Delhi-44	0.109
14	Arpan Vihar, J-Block, Jaitpur Extn. Part-I, Badarpur, New Delhi	0.078
15	Ekta Vihar (Block A, B & C) Jaitpur, Badarpur	0.095
16	Shakti Vihar Block A, Molar Band Extn., Badarpur	0.058
17	Saurabh Vihar, O-Block, Hari Nagar Extn.-II, Badarpur	0.096
18	Hari Nagar Extn., F-Block, Part-II, Badarpur	0.12
19	Jaitpur Extn., K-Block, Badarpur, New Delhi	0.087
20	Lakhpat Colony, Part-II, Mithapur Extn. New Delhi	0.087
21	Vatasta Enclave (Kashmiri Colony)Prem Nagar, Z-Block,	0.16
22	Sai Nagar, Mithapur, Extn. Badarpur, New Delhi	0.065
23	Ekta Vihar, Mithapur Extn. Badarpur, New Delhi	0.049
24	Gagan Vihar (near Molar Bund), Badarpur, New Delhi	0.091
25	Jaitpur Extn., E-1 Block, Badarpur, New Delhi	0.065
26	Molar Band Extn., Block No.-E/3, Part-2, Badarpur, New	0.068
27	Sudarshan Park, Badarpur	0.123
28	Jaitpur Extn., Part-1, Badarpur	0.095
29	Hari Nagar Extn., Block D-I, Jaitpur, Badarpur	0.089
30	Shakti Vihar, Meethapur, Badarpur, New Delhi-44	0.049
31	Shiv Puri Mithapur Extn., Badarpur	0.069
32	Harsh Vihar Hari Nagar, Part-3, Badarpur	0.045
33	Harsh Vihar Hari Nagar, Part-3, Badarpur	0.081
34	Budh Vihar(Tajpur Pahari) Badarpur,Delhi	0.071
35	Jaitpur Vistar Part-1, Block E F G H	0.098
36	Jaitpur Extn,A-Block, Badarpur	0.047
37	Tajpur Pahari, Badarpur, New Delhi-44	0.049
38	Hari Nagar Extn, Jaitpur Road, Badarpur, Delhi	0.12
39	Jaitpur Extn, Part-1, Block-1, Delhi	0.046
40	Badarpur Extn., D-1, Block, New Delhi	0.051
41	Badarpur Extn., Block C&D, Badarpur, New Delhi To be	0.081
42	Prince Colony,Hari Nagar Ext.Pt-III, Block D, E & F,	0.047
43	Prince Colony,Hari Nagar Ext.Pt-III, Block D, E & F,	0.058
44	Meetha Pur Colony-B Block, Badarpur, Delhi-44	0.046
45	Om Nagar, Badarpur, New Delhi-44	0.048
46	Mohan Baba Nagar, Tajpur Extn. Badarpur, Delhi-44	0.078
47	Mohan Baba Nagar, Tajpur Extn. Badarpur, Delhi-44	0.058
48	Molar Band Ext. New Delhi-44	0.268
49	Hari Nagar Extn.,Block-D, Jaitpur, Badarpur, New Delhi	0.169
50	Hari Nagar Extn. N_ Block Jaitpur Badarpur New Delhi	0.148
51	Hari Nagar colony Pt-II D- Block Badarpur New Delhi	0.189

52	Molar Band Extn.E-I Block Badarpur,Delhi	0.78
53	Molar Band Extn.Block ABC D (Gali No.1-25)	0.165
54	Hari Nagar Part-II E- Block, Badarpur,New Delhi	0.025
55	Mithapur Extn.Part-III New Delhi-44	0.028
56	Hari Nagar Extn. M- Block, Saurabh Vihar Badarpur,	0.058
57	Jaitpur Extn.Part-II Badarpur, New Delhi-44	0.057
58	Lakhpat Colony Pt-I Mithapur Extn.Badarpur,Delhi	0.107
59	Lakhpat Colony Pt-I Mithapur Extn.Badarpur,Delhi	0.124
60	Molar Band Extn.Block E-2 Badarpur,Delhi	0.098
61	Hari Nagar Extn. I- Block Jaitpur Road Badarpur, Delhi	0.08
62	Badarpur Extn.Pocket A,B, Mathura Road, Delhi-44	0.022
63	Badarpur Extn.Pocket A,B, Mathura Road, Delhi-44	0.077
64	Bachh Raj Colony Mithapur Extn.Delhi-44	0.157
65	Molar band Extn.Block F-Delhi-44	0.12
66	Hari Nagar Extn.A Block Jaitpur Road Badarpur,Delhi	0.023
67	Hari Nagar A B Block Extn.Pt-II Badarpur,Delhi	0.256
68	Molar Band Extn. G Block Badarpur	0.116
69	Molar Band Extn. Block E-III Badarpur	0.087
70	Molar Band Extn. Block E-III Badarpur	0.012
71	Molarband Extn. E1,E2,E3 Block, Badarpur New Delhi	0.116
72	Najafgarh Park Colony, Block A, B, & C, Dichaon Road,	0.23
73	Hari Nagar Extn. C BlockPart 2 Badarpur, Delhi	0.798
74	New Hira Park, Dichaon Road, Najafgarh, New Delhi-43	0.21
75	H-Block, Hari Nagar Extn, Jaitpur Road Badarpur New	0.8
76	Shiv Enclave, Main Dichaon Road, Najafgarh, New Delhi-	0.25
77	Sourabh Vihar K- Block Hari Nagar Jait Pur	0.195
78	Dichaon Enclave opp. D. K. Depot, Nangloi Road	0.23
79	Sourabh Vihar K- Block Hari Nagar Jait Pur	0.07
80	Indira Market & Aggarwal Colony, Haibatpura, Najafgarh,	0.24
81	Mitha Pur Extn.1 Block A B C 2 D,Delhi	0.116
82	Bajrang Enclave, Nangloi Road,Najafgarh	0.22
83	Mitha Pur Extn.1 Block A B C 2 D,Delhi	0.127
84	Ugarsen Park, Nangloi Road, Delhi-43	0.2
85	Mitha Pur Extn. A- Block Badarpur , Delhi	0.057
86	Shiv Enclave Extn., Nangloi Road, Najafgarh, Delhi-43	0.23
87	MithaPur Extn. Badarpur Delhi-36	0.074
88	Shiv Enclave Extn., Nangloi Road, Najafgarh, Delhi-43	0.25
89	Ch.Lakha Ram Colony School Rd.Shakti Vihar Pt-I Delhi-	0.087
90	Deepak Vihar, Najafgarh, Delhi	0.22
91	Village Molarband, B-Block, New Delhi	0.056
92	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	0.08
93	Hari Nagar Etn., L-Block, Saurabh Vihar, Jaitpur, New	0.046
94	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	0.08
95	Budh Vihar Extension, Badarpur	0.07
96	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	0.08
97	A- Block, Meethapur Extn. Shree Colony Badarpur New	0.059
98	Shiv Nagar Virendra Market Raghuvir Enclave Najafgarh	0.23
99	Badarpur Village, Delhi-44	0.078
100	Shiv Nagar Virendra Market Raghuvir Enclave Najafgarh	0.22
101	Molarband Village Badarpur New Delhi 44	0.035
102	Aya Nagar Extn. B-Block, New Delhi-47	0.25
103	Laxmi Vihar Block A B C Main Najafgarh Road Near	0.24
104	Sainik Niketan Najafgarh,Delhi	0.15
105	Lokesh Park & Heera park extn., Najafgarh, Delhi	0.19
106	Laxmi vihar B- Block Nangli,Sakravagti, Delhi	0.2
107	Shri Anand Niketan Laxmi Vihar D- Block Najafgarh,	0.1
108	Lokesh Park, Near DTC Bus Terminal, Bahadurgarh	0.19
109	Dichaon Kalan Extn, Main Dichaon Kalan Road,	0.21
110	Extended Colony, New Mangla Puri New Delhi 30	0.2

111	Extended Lal Dora Abad Area, Village Aya Nagar, New	0.23
112	Sahurpur Extn. Satbari, Mehrauli	0.15
113	Dr. Ambedkar Colony Ansal Road, Satbari Delhi-54	0.2
114	Extended Abadi of Village Chhattarpur New Delhi	0.02
115	Village Sultanpur New Delhi 30	0.04
116	Harijan Basti(Poorvi Chhatra) Rajokri Pahari, Mehrauli	0.2
117	Phase -II, Aya Nagar New Delhi 47	0.27
118	Madanpur Khadar Extn., New Delhi-44	0.48
119	Aali Extn., Block A&B, Badarpur, Delhi	0.54
120	Madanpur Khadar Extn., Part-1, 2, 3 , Badarpur, New Delhi	0.37
121	Madanpur Khadar Extn., Part-1, 2, 3 , Badarpur, New Delhi	0.58
122	Shaheed Bhagat Singh Nagar, Majri Karala, Delhi-81	0.22
123	Aali Vihar -(Block A B C D E F G & H)	0.51
124	Jagdamba Colony Aali Vihar Badarpur, Delhi	0.91
125	Aali Village Extended, Abadi, New Delhi-44	0.31
126	Mitraon Extn. Main Dhansa Road, Najafgarh, New D elhi-43	0.21
127	Vashu Vihar Colony Holambi Kalan	0.19
128	Raju Park C-II Block, South Delhi-Deoli Village,Delhi-62	0.09
129	New Roshanpura Extn. 'Y' Block, Paprawat Road,	0.16
130	Ankur Vihar Colony Holambi Kalan	0.12
131	Harijan Colony, Village- Harewali, Delhi-39	0.33
132	Nangli Poona Extn. G. T. Karnal Road, Delhi-36	0.42
133	Prem Colony, Bawana Road, Narela, Delhi-40	0.06
134	Ishwar Colony Extn. Ph-I Bawana, New Delhi-39	0.131
135	Krishna Vihar Colony, Bawana, New Delhi-39	0.131
136	Krishna Vihar Colony, Bawana, New Delhi-39	0.131
137	New Roshanpura Extn.Part-II(Prem Nagar 'G' Block)	0.08
138	Prem Nagar G-Block, Najafgarh	0.18
139	Haibatpura Extn Near Anaj Mandi Bahadurgarh Road	0.16
140	Swatantra Nagar Ph-II (Left out portion),Narela	0.09
141	Swatantra Nagar Ph-II (Left out portion),Narela	0.32
142	Village.Garhi Mandu Delhi-53	0.14
143	Swatantra Nagar Ph-II (Left out portion),Narela	0.18
144	New Colony, Sannot Ghoga More, Narela, Bawana	0.11
145	Nanda Enclave Dhansa Road Najafgarh,Delhi	0.22
146	Vijay Nagar, Bawana, Delhi-37	0.131
147	Qutabgarh Extn.Colony, Kanjhawla Delhi-39	0.11
148	Prem Nagar C- Block Najafgarh,Delhi	0.09
149	Qutabgarh Extn.Colony, Kanjhawla Delhi-39	0.25
150	Qutabgarh Extn.Colony, Kanjhawla Delhi-39	0.05
151	Shri Krishana Colony Harewali, Delhi-39	0.3
152	Sapt Rishi Garden, Holambi Kalan, Narela, Delhi-82	0.24
153	Shastri Park, Nathupura More, Burari, Delhi-87	0.18
154	Shastri Park, Nathupura More, Burari, Delhi-87	0.18
155	Khera Khurd Extn. Khera Khurd, Delhi 82	0.63
156	Harijan Colony B-Block, Harewali, Delhi-39	0.25
157	Rupali Enclave Karala Delhi 81	0.154
158	Hazari Park, Holambi Kalan, Delhi-82	0.09
159	Nai Basti Lampur, Narela, Delhi-40	0.22
160	Krishna vihar West Najafgarh,Delhi	0.21
161	Old Village, Ushman Pur 3rd Pushta, Dhallan Road Delhi	0.06
162	Dalip Vihar, Near Suraj Cinema, Najafgarh, Delhi	0.03
163	Hashthal Colony Narela Road, Bawana, Delhi-39	0.131
164	Ambedkar Colony Extn., Vill Bankner, Narela	0.34
165	Bankner Basti (Firani Road), Narela	0.19

166	Bankner Basti (Firani Road), Narela	0.12
167	Village Prahladpur & Extn. Abadi Delhi 85	0.56
168	Gopal nagar A- Block , Najafgarh, Delhi	0.2
169	Basti Banker South, Lampur Road, Delhi-40	0.15
170	Saroop Nagar, J&K Block, Samaipur, Badli, Delhi	0.47
171	Shiv Colony, Katewada, Delhi-39	0.131
172	Extended Abadi of Sawada Village, New Delhi-81	0.132
173	Swatantra Nagar Extn. West Gonda Road, Narela, Delhi-	0.25
174	Balaji Enclave, Punjab Khor, Delhi-81	0.116
175	Prem nagar Najafgarh G- Block & G-1, Delhi	0.18
176	Ishwar Colony Ext., III, Bawana, Delhi-39	0.131
177	Indraj Colony (Bawana Extn) Kanjhawala Road, Bawana,	0.131
178	Ishwar Colony Extn. (Phase-II) Bawana, Delhi-39	0.131
179	Prem Nagar, Z-Block, Paprawat Road, Najafgarh, Delhi-	0.19
180	Gopal Nagar, Block AM & N Block Extn. Najafgarh	0.24
181	Kushak No.1, Extn., Delhi-36	0.45
182	Prem Nagar, D-Block Extension	0.25
183	Pradeep Vihar Nathupura Mode Delhi-36	0.149
184	Baba Hari Dass Colony, Jharoda Kalan New Delhi 72	0.21
185	Shastri Park Extn. Nathu Pura More Burari Delhi-84	0.959
186	Jharoda Kalan, Delhi 72	0.22
187	Shastri Park Extn. Nathu Pura More Burari Delhi-84	0.36
188	Kadi Vihar Near Nathupura Delhi-36	0.44
189	Mitroun Uthan Samiti, ICE Factory Road, Village-	0.23
190	Uzala Harijan Colony Santi Road Qutab Garh Delhi-39	0.06
191	Ramesh Nagar Bawana ,Near Harijan Basti, Delhi-39	0.131
192	Kushak No-I B- Block Kadipur Village Delhi-36	0.53
193	Ishwar Colony Bawana New Delhi-39	0.131
194	Phool Bagh Nathupura More Delhi.	0.087
195	Keshav Nagar Burari Nathupura Road Delhi-36	0.38
196	Anand Vihar Colony Pooth Khurd Bawana Road Delhi-39	0.333
197	Qutab Garh Enclave Qutab Garh Delhi-39	0.09
198	Om Vihar Colony Lampur Road Narela, Delhi	0.13
199	Mann Enclave Khera Khurd Delhi-82	2.12
200	Zind Pur Extn. Delhi-36	0.4
201	Durga Enclave Vishal Enclave Delhi-81	0.116
202	Vishal Enclave Bawana Road, Narela, Delhi-40	0.15
203	Sannothe Extn. Pt-I, II, III Narela Delhi-41	0.11
204	Qutub Garh Extn. Nai Basti Delhi-59	0.11
205	Zindpur Village Extn. Alipur Delhi-36	0.09
206	Nai basti Bakner Paschim, Delhi	0.22
207	Khera Khurd Extn Village Khera Khurd. Delhi	1.42
208	Ghoga Extn., Narela, Delhi-39	0.34
209	Sanjay Nagar, Bawana Extn. Bawana, Delhi-39	0.131
210	Ishwar Colony Extn. Ph-I, II Left Out Portion, Kanjhawala	0.131
211	Mukti Aashram Colony, Ibrahim Pur.	0.4
212	Village Ghoga Extn. Delhi 39	0.45
213	Extended Abadi Of Kadi Pur Village	0.48
214	Extended Abadi of Kushak No-1, Village Kadi Pur, Delhi-	0.44
215	Nehru Gali, Bhagat Colony, Burari, Sant Nagar, Delhi-84.	0.23
216	Village Bakner Ambedkar Colony Extn. Part II, Delhi 40	0.22
217	Chanden Vihar, West Sant Nagar, Burari, Delhi-84	0.283
218	Kadi Vihar Extn. Delhi 36	0.15
219	Sushant Vihar Delhi 36	0.22
220	Nangli Poona Extn., Part-II, Delhi-36	0.22
221	Holambi Khurd Extn., Delhi-82	0.12
222	Kadi Pur Extn., 'C' Block, Delhi-36	0.14
223	Baba Colony B-Block, Burari, Delhi-84	0.669
224	Keshav Nagar, Garhi Khusro, Burari, Delhi	0.3

225	Laxman Colony Village Jindpur, Alipur Delhi 36	0.25
226	Sant Nagar Block 'A' Burari Road, Delhi	0.492
227	Khera Kalan & Khera Garhi Extn. Abadi Post Office	0.48
228	Himgiri Enclave, Mukand Pur (Extn.-II), Burari	0.298
229	Village Khera Kalan Delhi 82	0.5
230	Sultanpur Dabas Extn. Delhi 39	0.333
231	Jagjeevan Ram Colony	0.11
232	Tomar Colony (Kamal Pur) Burari, Delhi-84	0.771
233	Govind colony Near Jhangola No.2 Alipur Delhi-36	0.08
234	Bakhtawar Pur Extn., Bakhtawar Pur, Delhi-36	0.1
235	Bakhtawarpur Extn. III, Bakhtawarpur Delhi 36	0.12
236	Bakhtawar Pur Extn.II, Bakhtawar Pur, Delhi-36	0.12
237	Janda Bakhtawarpur Extn.Delhi 36	0.09
238	Om Vihar Colony, Akbarpur, Mazra, Near Alipur Palla	0.09
239	Pradhan Enclave, C&D Block, Mazra Burari, New Delhi-	1.2
240	Pawan Dham Trivani Cly Delhi-36	0.1
241	Ajit Vihar Burari Garhi, Delhi-84	0.294
242	Sainik Enclave	0.09
243	Upkar Vihar, Sawda Village, Delhi-81	0.11
244	Baldev Vihar, Karala Extn., Delhi-81	0.22
245	Shiv Vihar Main Kanjhawala Road, Delhi-81	0.165
246	Shiv Colony, Village Gurhi Ramdhala, Kanjhawala, Delhi-	0.11
247	Shaheed Bhagat Singh Nagar, Majri Karala, Delhi-81	0.22
248	Utsav Vihar, A-3, Karala, New Delhi	0.11
249	Amrit Vihar, Burari	0.26
250	Anandpur Dham, Karala, Delhi-81	0.22
251	Vardhman Enclave, Shiv Vihar, Karala, Delhi	0.204
252	Rupali Enclave, Karala, Delhi-81	0.154.
253	Mahavir Vihar Kanjhawala Delhi-81	0.154
254	Anandpur Dham C-Block Delhi-81	0.26
255	Udai Vihar Kanjhawala Delhi-81	0.11
256	Extended Abadi Of Lad Pur Village Delhi 81	0.11
257	Mukundpur Extn., Part-1, Delhi-42	0.519
258	Majri Village Extn., Majri P.O.Karala, Delhi-81	0.16
259	Harijan Basti Village, Jaunti, New Delhi-81	0.11
260	Shahbad Extn. East South of Sec -17 Rohini Delhi 42	0.1
261	Soniya Vihar, Sahadra, Delhi-94	3.89
262	Shri Ram Colony, Rajeev Nagar, Delhi-94	1.67
263	Milan Garden Near Sabha pur Extn.Delhi-92	0.385
264	Chauha Patti Vistar, West Karawal Nagar Delhi 91	0.385
265	Chauhan Patti Extn. Sabhapur Mazra Delhi 94	0.385
266	Village Sabha pur Extn. Abadi Delhi 94	0.385
267	Kaushik Enclave, Burari Extn., Delhi-84.	1.027
268	Kaushik Enclave (B) Block, Part-II, Burari, Nathupura	0.513
269	Chhawla Extension, Paharwa Colony Part-I, New Delhi-	0.1
270	Saroop Nagar Extn. (South), Delhi	0.32
271	Munirka Kunj, Deendarpur	0.12
272	Shanti Vihar, Deenpur Najafgarh, New Delhi-43.	0.11
273	Kaushik Enclave, A-Block, Burari, Delhi	0.513
274	Roshan Vihar, Gurgaon Road, Najafgarh	0.18
275	Roshan Vihar, Gurgaon Road, Najafgarh	0.16
276	Sarika Vihar, Goyla More, Deenpur Ext. Najafgarh	0.15
277	Shiv Puri Part-II, Deenpur, Najafgarh	0.17
278	Gandhi Park Main Gurgaon road, Deenpur, Najafgarh	0.13
279	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	0.48
280	Durga Vihar, Ph-III, Najafgarh, New Delhi	0.08
281	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	0.25
282	Vatasta Enclave (Kashmiri Colony) Prem Nagar, Z-Block,	0
283	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	0.54

284	Chhawla Ext., Kangan Heri Road	0.09
285	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	0.52
286	Chhawla Ext., Kangan Heri Road	0.09
287	Shyam Kunj, Najafgarh, Delhi-71	0.18
288	Mukand Pur Vistar Delhi-42	1.735
289	Shyam Vihar, Deenpur, Najafgarh	0.4
290	Mukand Pur Vistar Delhi-42	1.735
291	Brij Vihar, Najafgarh, Delhi	0.07
292	Roshan Vihar, Ph-II Paprawat Road,Najafgarh, Delhi-41	0.08
293	Surya Vihar, Deendarpur, Gurgaon Road,Najafgarh	0.1
294	Kamal Vihar Kamal Pur Burari Delhi-84	1.144
295	Durga Vihar, Phase-I, Gurgaon Road,Najafgarh, New	0.15
296	Data Ram Park Near Deendarpur Najafgarh,Delhi	0.08
297	Ganapati Enclave Extn.Najafgarh New Delhi	0.09
298	Harit Vihar Kamalpur Burari Delhi-84	0.373
299	Risal Vihar Chhawla Extn Najafgarh,Delhi	0.1
300	Vardhman Vihar U & F Block New Roshan Pura Extn	0.11
301	Harit Vihar Kamalpur Burari Delhi-84	0.078
302	Shyam Vihar Phase-II, (Behind Pooja Pipe Factory)	0.06
303	Shiv vihar Prem Nagar G- Block Paprawat Road	0.18
304	Satya Vihar(Kamal Pur) Burari Delhi-84	0.3
305	Sri Ganga Vihar Colony DinDar Pur Najafgarh	0.08
306	Shiv Nagar New Roshanpura Najafgarh New Delhi-43	0.1
307	Deendarpur Extn.Najafgarh, Delhi	0.08
308	Raghubir Block Prem Nagar Najafgarh Paprawat Road	0.1
309	Durga Vihar Ph-II Najafgarh,Delhi	0.1
310	Bhawani Nagar Near Dinpur Najafgarh,Delhi	0.08
311	Shyam Enclave Deendarpur Najafgarh,Delhi	0.12
312	West kamal Vihar Near Kamal Pur Burari Delhi-84	0.526
313	Prem Nagar C- Block Najafgarh,Delhi	0.07
314	Defence Enclave Goela Tajpur Khurd Najafgarh,Delhi	0.09
315	Prem Nagar Z Block Najafgarh SW,Delhi	0.19
316	Sant Nagar Block A1 Extn.Burari Road Delhi-84	0.492
317	Durga Park Din Darpur Extn.Najafgarh,Delhi	0.05
318	Prem Nagar D- Block Najafgarh	0.2
319	Prem Nagar D- Block Najafgarh	0.2
320	Chinar Enclave Najafgarh,Delhi	0.06
321	Prem Nagar A Block Ph-V Najafgarh,Delhi	0.06
322	Deep Vihar Pansali, Pooth Kalan Perladpur Delhi-42	0.52
323	Prem nagar Najafgarh G- Block & G-1,Delhi	0.19
324	Deep Vihar Pansali, Pooth Kalan Perladpur Delhi-42	0.47
325	Prem nagar Najafgarh G- Block & G-1,Delhi	0.19
326	Defence Enclave Goela Tajpur Rd.Chawla New Delhi-71	0.09
327	Chhawla Extn.Near B.S F Camp Gurgaon Road	0.09
328	Chhawla Extn.1 Panchia Mohalla Delhi-71	0.08
329	Shivpuri Dindarpur, Part-I New Delhi-43	0.09
330	Prem Nagar, B-Block, Najafgarh, New Delhi-43	0.1
331	Todarmal Block, Prem Nagar, Najafgarh, Delhi-43	0.12
332	Prem Nagar Ph-III, Najafgarh, Delhi-110043	0.15
333	Dindarpur Extn. Chhawala Road, Delhi-43	0.12
334	Prem Nagar Z-Block, Kashmiri Colony, Near Khaira	0.19
335	German Nagar Colony Kalyan & Vikas Samiti Old Khera	0.2
336	Prem nagar, F & G Block	0.22
337	Prem Nagar, A B & D E F Najafgarh	0.23
338	Durga Vihar Extension, Najafgarh, New Delhi	0.09
339	Village Khaira, Najafgarh Rural Village, New Delhi 43	0.01
340	Village Khaira, Najafgarh New Delhi 43	0.01
341	Jerman Nagar Kashmiri Colony Revenu Estate Of	0.07
342	Dinpur Extn., Goyla More, Dinpur, Najafgarh, New Delhi-	0.08

343	Sheetal Vihar, Chhawala Extn., New Delhi-71	0.06
344	E- Block Prem Nagar Najafgarh New Delhi 43	0.06
345	Kamla Enclave, New Roshan Pura Extn., Najafgarh	0.04
346	Prahlad pur (Banger) Extn. Delhi 42	0.58
347	Madhav Enclave Khaira Road, Najafgarh, New Delhi-43	0.16
348	Extended Abadi of Village, Pehlad Pur Bangar Lal Dora,	0.48
349	Baba Hari Dass (Geetanjali Enclave) Nagar,	0.06
350	Sri Hans Nagar Colony, Ghumanhera Road, Najafgarh	0.08
351	Hans Nagar, Pandwala Kalan, Najafgarh, Delhi-43	0.08
352	Tikri Kalan Extn. (Lekh Ram Park), New Delhi-41	0.12
353	Tikri Extn., Nr. Kabir Park Dham	0.15
354	Harijan Basti,	0.1
355	Netaji Subhash Vihar Colony, Tikri Kalan, New Delhi-41	0.1
356	Baba haridas Nagar Tikri Border Delhi-41	0.2
357	Satyam Vihar Ph-II, Near Baprola Village, Nangloi,	0.05
358	Gram Baprola Najafgarh New Delhi 43	0.06
359	Baprola Vihar, Nangloi, Delhi	0.83
360	Jai Vihar, Nangloi Road, Najafgarh, new Delhi	1.85
361	Brahm Puri Colony, Ph-1, Ranhaoula Extn., Nangloi,	0.11
362	Jai Vihar Extn.Baprola Village,Delhi	0.27
363	Nangli Vihar Extn.Baproula,Delhi	0.84
364	Harphool Vihar Baproula Nangloi Delhi-43	0.33
365	Harphool Vihar, Jai Vihar Ph-IIIrd A, near Baprola Vill.,	0.33
366	Harphool Vihar, Jai Vihar, Ph-III B, Baprola, Nangloi,	0.33
367	Ganga Ram Park, Village Ranhola, Nangloi , New Delhi-	0.12
368	Bakkarwala Village New Delhi-51	0.11
369	Suraksha Vihar, Vikas Nagar, Uttam Nagar, New Delhi-	0.14
370	Vikas Vihar, Vikas Nagar, Uttam Nagar, New Delhi-59	0.15
371	Sainik Enclave,Vikas Nagar, Uttam Nagar, Hastal, New	0.13
372	Shiva Encalve Vikas Nagar Hastal Uttam Nagar New	0.12
373	Niyadhar Enclave Vikas Nagar Hastal,Delhi	0.11
374	Sai Enclave G-2,G-3, Mohan Garden,Delhi-59	0.13
375	Yadav Enclave, Vikas Nagar, Ext, Hastal, New Delhi	0.12
376	Deep Enclave, Vikas Nagar Hastal, Uttam Nagar, New	0.11
377	Sainik Enclave	0.1
378	Shiv Vihar West Ranhola Road Vikas Nagar Delhi-59	0.2
379	Gupta Enclave Ranhola road Vikas Nagar New Delhi-59	0.08
380	Sai Enclave G-III, Pt-III Mohan Garden Delhi-59	0.1
381	Vikas Kunj Sainik Vihar Mohan garden,Delhi	0.12
382	Vikas Kunj Sainik Vihar Mohan garden,Delhi	0.09
383	Tyagi Enclave Mohan garden Delhi-59	0.1
384	Panchsheel Enclave Vikas Nagar,Hastal, Uttam Nagar,	0.11
385	Ganga Vihar G-3 Sai Enclave, Mohan Garden Delhi-59	0.1
386	Vikas Nagar Ph.II Ph-III Extn.Uttam Nagar ,Delhi	0.08
387	Vikas Nagar Hastal Village S- Block , Uttam Nagar	0.09
388	Sai Enclave G-I,G-2 Block Mohan Garden Uttam nagar	0.11
389	Shiv Enclave F& G Block Green Avenue Bism Enclave	0.12
390	Vikas Nagar. Marbal Block Raj Hans vihar, Vikas Vihar,	0.11
391	Hastal Extn.Vikas Nagar Uttam Nagar Delhi-59	0.1
392	Vikas Nagar,R- Block & R Extn, Hastal, Delhi-59	0.13
393	Vikas Nagar,R- Block & R Extn, Hastal, Delhi-59	0.13
394	Vikas Kunj Extn.Uttam Nagar Delhi-59	0.08
395	Sai Enclave Mohan Garden , Delhi	0.1
396	Vikas Vihar(West) Vikas Nagar, Hastal, New Delhi-59	0.14
397	Krishna Park Extnesion, D-Block, Deoli Village	0.263
398	Khanpur Extended Abadi, F-Block, Khanpur,New Delhi	0.263
399	Khanpur Extended Abadi, F-Block, Khanpur,New Delhi	0.263
400	Duggal Colony, Khanpur Extn. Part-II, New Delhi-62	0.263
401	Duggal Housing Complex School Road Khanpur New	0.263

402	Raju park C- Block Devli Vill Delhi-62	0.263
403	Krishna Park, Khanpur, Devli Road	0.263
404	Krishna Park Extn.Block D Devli road Delhi-62	0.263
405	Tigri Extn.Ph-II New Delhi-62	0.263
406	Tigri Extn Ambedkar Nagar Sect-I New Delhi-62	0.263
407	Jawahar Park,Khanpur, Deoli Road, A, B, C, D & E	0.263
408	Pratap Vihar Part-I, Nangloi, Delhi-41	0.36
409	Vidyapati Nagar, Mubarakpur, Delhi-81	0.45
410	Hari Enclave, Part-II, Kirari Suleman Nagar	0.59
411	Pratap Vihar, Part-II, Kirari Suleman Nagar, New Delhi-	0.36
412	Inder Enclave-II, F-Block, Mubarakpur- Delhi-81	0.67
413	Ramesh Enclave, Kirari Extn., Bawana, New Delhi-41	0.66
414	Astha Vihar, Prem Nagar-3, Kanjhawla, New Delhi	0.39
415	Meer vihar Mubarakpur Dabas Rd.Madanpur Dabas	1.39
416	Hari Enclave -I, Kirari Suleman Nagar, Delhi-41	1.12
417	Sharda vatsa Enclave PremNagar-III	0.36
418	Laxmi Vihar Mundka Road Prem Nagar-III	0.15
419	Inder Enclave, Ph-I, Mubarakpur Road, Nangloi	0.12
420	Agar Enclave-I, Prem Nagar-III, Mubarak Pur road,	1.09
421	Vikas Vihar, Sec.-22, Rohini, Delhi	0.23
422	Karan Vihar, Part-IV, Kirari Delhi-86	0.6
423	Sheesh Mahal Enclave, Prem Nagar-3, Nangloi, Delhi-41	0.24
424	Chandan Park, Prem Nagar-3, Nangloi, Delhi-41	0.36
425	Vikash Enclave, A-Block, Agar Nagar, Prem Nagar	0.15
426	Prem Nagar-3,Part-II, Shani Bazar Road, Kirari Suleman	0.19
427	Kishan Vihar, Roop Vihar, Delhi-43	0.14
428	Agar Nagar, Prem Nagar-3, Nangloi, Delhi-41	0.08
429	Agar Nagar, D-Block, Prem Nagar-3, Nangloi	0.8
430	Vikash Enclave, Agra Nagar, B-Block, Nangloi, Prem	0.45
431	Prem Nagar-II,ABCD Block, Nangloi, Delhi-41	0.1
432	Gourav Nagar-2 (Prem Nagar) -3, Sultan Puri,	0.29
433	Gouri Shankar Enclave, Prem Nagar-III, Nangloi, Delhi-	0.14
434	Dhruv Enclave, Rohini, Sec-22, Nithari,New Delhi	0.83
435	Guru Yogi Raj Puran Jain & Aggarwal Colony, Ranikhera	0.52
436	Bhagya Vihar, Jain Colony Rani Khera, Delhi-81	0.24
437	Inder Enclave Ph-II Nangloi, Mubarakpur Road, Delhi-41	0.11
438	Kirari Extn., R-Block, Karan Vihar Part-6	0.38
439	Balbir Vihar,Kirari Suleman Nagar, Delhi-41	0.09
440	Janta Enclave, G-Block, Prem Nagar-III, New Delhi	0.37
441	Singh Adarsh Enclave, Prem Nagar-III, Delhi-41	2.22
442	Parvesh Nagar Mubarakpur Dabas Delhi-81	1.16
443	Sharma Enclave Mubarak Pur Extn.Delhi-81	0.14
444	Guru Yogiraj Puram Rani, Khera Extn., Rani Khera,	0.04
445	Bhagya Vihar Ph-II, Nangloi Delhi-41	0.11
446	Bhagya Vihar, Jain Colony Rani Khera, Delhi-81	0.14
447	Rani Khera Village, Delhi-81	0.73
448	Village Madan Pur Dabas Extended Abadi, Delhi-81	0.78
449	Yadav Park Block-C, Rohtak Road, Nangloi, Delhi-41	0.014
450	Yadav Park (A & B Block) Rohtak Road,Nangloi	0.027
451	Swarn Park Extn.-II, Mundka, Delhi-41	0.017
452	Swarn Park & Swarn Park Extn., Part 1&2	0.024
453	Sant Nagar, B-Block, Burari, Delhi - 84	0.18
454	Durga Vihar Devli Extn.Delhi-62	0.13
455	Durga Vihar Devli Extn.Delhi-62	0.13
456	Mahipalpur Extn., K-II Block,New Delhi-37	0.3
457	Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37	0.32
458	Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37	0.32
459	Mahipalpur Extn., L-Block, New Delhi	0.28
460	Yawantika Colony Salapur, Khera, Bijwasan, New Delhi-	0.1

461	Mahipalpur K-Block, West Vasant Kunj, New Delhi	0.3
462	Mahipalpur Extn., K-II Block, New Delhi-7	0.3
463	Rangpuri Extn.A-Block Vasant Kunj Delhi-37	0.32
464	Rangpuri Extn.A-Block Vasant Kunj Delhi-37	0.32
465	Rangpuri Extn.B-Block Vasant Kunj Delhi-37	0.32
466	Mahipalpur Block A Extn., Delhi	0.3
467	Village Shabad Mohd Pur Extn.Area Delhi-61	0.25
468	Kapashera Extn.B- Block Delhi-37	0.25
469	Kapashera Extn.A- Block Delhi-37	0.25
470	Shalapur Khera, Bijwasan, New Delhi-61	0.2
471	Defence Enclave Development Association , mahipal Pur	0.3
472	Natural Growth of Kapashera Village, New Delhi-37	0.2
Land yet to be allotted		
473	Maidan Garhi Extn. Chatterpur Road Delhi-68	0.11
474	Maidan Garhi Extn. Chatterpur Road Delhi-68	0.19
NOC awaited		
475	Club Drive Colony, M.G. Road, Gadaipur (Opp.Ghitorni)	0.05
476	Shanti Kunj, Behind Sect.-D, Pocket III & IV, Vasant	0.01
477	Harcharan Bagh, Andheria More, Vasant Kunj Road,	0.02
478	Sambav Bapu Colony, Jaunapur Mandi, Pahari Abadi,	0.01
479	Sangam Vihar, Block M-I, New Delhi-72	0.11
480	Church Colony, L-Block Sangam Vihar, New Delhi-62	0.07
481	Sangam Vihar , J-II, New Delhi-62	0.09
482	Gyan Jyoti Budh Vihar, J-3, Sangam Vihar	0.06
483	Sangam Vihar, K-II, New Delhi-62	0.19
484	Sangam Vihar, L-1, Pocket-C, New Delhi	0.11
485	Mandi Pahari Abadi, Shanti Camp-I, Delhi-47	0.04
486	Sangam Vihar, Block-I & II, New Delhi	0.09
487	Sangam Vihar, L-Block, New Delhi-62	0.08
488	Sangam Vihar, L-Block, New Delhi-62	0.07
489	Sangam Vihar, Block M-II,	0.11
490	Sangam Vihar, H-Block	0.1
491	Sangam Vihar, H-Block	0.1
492	Chattarpur Extn.,A-1, New Delhi	0.02
493	Garhwal Colony, Mehrauli, New Delhi-30	0.01
494	Sangam Vihar, L-1, A-Block, New Delhi	0.11
495	Rajpur Khurd Extn (South) Rajpur Extn., New Delhi-68	0.03
496	Sangam Vihar, Block-C, Part-1	0.09
497	Vasant Kunj Enclave, Delhi-70	0.28
498	Sangam Vihar, D-Block, Delhi-62	0.22
499	Defence Service Enclave (Sainik Farm)	0.5
500	Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	0.02
501	Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	0.015
502	Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	0.019
503	Sangam Vihar, L-Ist Block, New Delhi-62	0.11
504	Shri Sai Kunj, Mehrauli, Delhi-70	0.01
505	Anupam Garden, Delhi-68	0.015
506	Rajpur Khurd Colony, North Extn., Maidan Garhi, New	0.02
507	Amaltas Avenue (Samalka) Colony, Rajokri, Delhi	0.25
508	Sangam Vihar, J-Ist ,New Delhi-62	0.09
509	Bhawani Kunj Near Vasant Kunj, Delhi-70	0.01
510	Jonapur Bhim Basti Pahari, Delhi-42	0.02
511	Green Medows, Satbari Mehrauli, Delhi	0.01
512	Sangam Vihar Colony, New Delhi	0.08
513	Sangam Vihar,C-Block, New Delhi-62	0.09
514	Sangam Vihar, L-Block, New Delhi-62	0.08
515	Sangam vihar L-Block (Pkt-1) New Delhi-62	0.11
516	Sangam vihar L-Block (Pkt-1, 2 ,3, 4,) New Delhi-62	0.11
517	Sangam Vihar F-3 Block New Delhi-62	0.16

518	Sangam Vihar Block K-I New Delhi-62	0.17
519	Adarsh Enclave Aya Nagar Extn. New Delhi	0.03
520	Sangam Vihar K- Block Near Batra Hospital M.B.Road,	0.14
521	Chatterpur Mini Farms Chatterpur main Road Mehrauli	0.01
522	Sangam Vihar Block C, Part-II Delhi-62	0.11
523	Sangam Vihar I- Block Delhi-62	0.1
524	Fatehpur Beri Extn.Mehrauli Delhi-74	0.03
525	Mahavir Campus Rajpur Khurd Extn.Maidangarhi,Delhi-	0.02
526	Sangam Vihar G- Block Delhi-62	0.11
527	Sangam Vihar G- Block Delhi-62	0.11
528	Sangam Vihar, J -2 B, Tuglakabad, Delhi	0.09
529	Shanti Kunj (Main) Near Church Vasant Kunj Delhi-70	0.01
530	Har Govind Enclave Rajpur Khurd Delhi-68	0.03
531	Har Govind Enclave Rajpur Khurd Delhi-68	0.021
532	Har Govind Enclave Rajpur Khurd Delhi-68	0.028
533	Chandan Haula Extn. East Chattarpur Bhati, Sahurpur,	0.04
534	Raj Pur Khurd Extn.Mehrauli Delhi-68	0.03
535	Sainik Farms Western Avenue N.Delhi	0.07
536	Asha Kunj Vasant Kunj Delhi-70	0.04
537	Sangam Vihar G- Block Near Shooting Range Delhi-62	0.13
538	Sangam Vihar G- Block Near Shooting Range Delhi-62	0.13
539	Village Lal Kuan, Block-D, Chungi No.3 & Block A, B Pul	0.04
540	Tuglakabad Extn. T.A. Block, New Delhi-19	0.08
541	Ruchi Vihar,Rangpuri Pahari, New Delhi	0.2
542	Sangam Vihar, G-II, Gali No.18, New Delhi-62	0.09
543	Ashola Extension, Delhi.	0.03
544	Ashola Extn., Part-I	0.028
545	Village Rajpur Khurd Madian Gari New Delhi-68	0.04
546	The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli	0.001
547	The Haven Athene Hospitality Services Pvt. Ltd,	0.001
548	The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli	0.001
549	The Qila, Sunridge Qila Resorts Pvt. Ltd. 4A, Ward -I,	0.001
550	Defence Service Enclave, Khanpur, New Delhi-62	0.05
551	Resident Welfare Association, Rajokari Harijan Basti,	0.2
552	Neb Sarai, Saidulajab Market Association New Delhi 68	0.01
553	Ruchi Vihar, Rang Puri Abutting Block-B, Delhi 37	0.25
554	Qutab Enclave Village Mehrauli 4C Ward No. - New	0.02
555	Village Mehrauli 4B- Ward No. 1, New Delhi 30	0.04
556	Extended Abadi of Aya Nagar Village, New Delhi-47	0.22
557	Harijan Nardan Basti, Lal Kuan, M.B.Road, New Delhi-44	0.1
558	C-4, C-5, & G1 Block Village Aya Nagar New Delhi	0.24
559	Chhatarpur Enclave Ph-I, Block-A, Maidan Garhi, Village	0.04
560	B-1, Block Bandh Road Village, Aya Nagar New Delhi	0.29
561	Chattarpur Extn.Mehrauli New Delhi-74	0.04
562	H1, Block Village Aya Nagar New Delhi	0.25
563	Chhatar Pur, Near Durga Ashram, New Delhi-74	0.1
564	Shanti Kunj, Chhatarpur, Delhi-30	0.01
565	Gadai Pur Extn., 26-A, Club Drive, Gadai Pur Extn.,	0.02
566	Silver OAK Enclave, Village Jonapur Gadai Pur, Mandi	0.01
567	Sanskritik Aur Vikas Sanstha OSHO Drive Gadaipur	0.01
568	Silver OAK Enclave, Village Jonapur Gadaipur Mandi	0.01
569	Mahipal Pur Village Extended, Abadi, New Delhi-37	0.02
570	Bhawani Kunj behind Sector D-II, Vasant Kunj, New	0.05
571	Sanjay Colony, Bhatti Mines, Bhagirath Nagar, New	0.03
572	Shanti Kunj (Behind Deep Public School, Vasant Kunj)	0.01
573	Andheri More Extn. Village Mehrauli New Delhi 30	0.02
574	Sultan Apartment, Gali No.2, Saidulla Jaib, M.B. Road,	0.025
575	Shanti Park, Uttam Nagar, Main Najafgarh Road, New	0
576	Village Pansali & Extn. Abadi, Delhi 85	0

Land Dispute and not feasible			
577	Sant Mohalla (Chhuriya Mohalla) Tuglakabad, Delhi	0.25	
578	Sangam Vihar L-I Block Delhi	0.07	
579	Shiv Mandir Colony, Safiabab Border Narela, Delhi-40	0.25	
580	Krishna vihar, Khampur (Alipur), New Delhi	0	Not laid due to land dispute pending in Hon'ble Supreme Court.
581	Vipin Garden Extension,	0.15	
582	Kotla Mahi Gram Extn. Jasola, Sarita Vihar, New Delhi	0	colony untraceable
583	State Bank Coop Housing Society, Nanak PIAO Factory	0.12	
584	Swaroop Nagar, Part-II, East G.T.Road to Buaradi Road,	0	colony untraceable

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DJB SEWER TREATMENT PLANT NCT OF DELHI

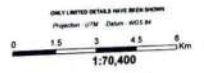
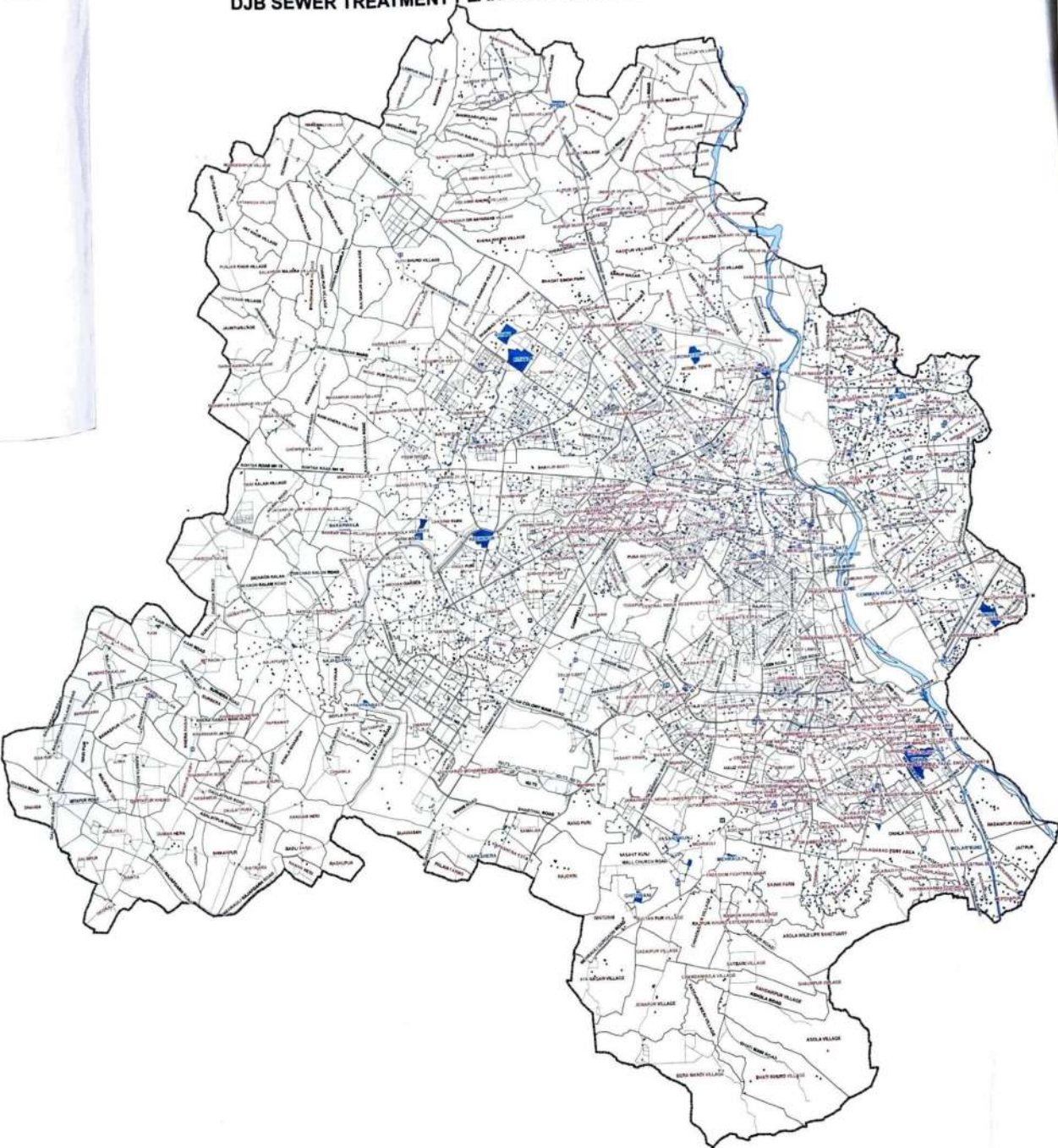
Geospatial DELHI LIMITED
DELHI GOVERNMENT



Sl. No.	Name of Locality	Area (Sq. Km)
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Legend

- Hospital
- School
- Road Center Line
- Sewer Treatment Plant
- Locality
- Canal/Bank
- Yamuna River
- State Boundary



ONLY LIMITED DETAILS HAVE BEEN SHOWN
 Prepared by M. S. Datta, JCEB, DDA
 Checked by M. S. Datta, JCEB, DDA
 Approved by M. S. Datta, JCEB, DDA
 Date: 12/11/2023

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Subject: Status of trapping of JJC drains				
There is no policy to lay sewerage network in JJ Clusters. However, outfall drains carrying waste water of JJC's has been trapped into DJB sewerage system in 583 JJC's out of 639. Out of the remaining 56 JJC's, 1 No. JJC does not exist. The status of 58 as on 28.01.2025 is as under:				
S. No.	Measures proposed by DJB/ Status	No. of JJ Clusters	S. No. of 58 JJC List	Discharge (MGD)
1	Total No. of JJ Clusters	639	NA	NA
2	Nos. of JJC's trapped in sewer lines	583	NA	NA
3	Drains to be trapped in sewer line (work in progress) of nearby area	8	1, 2, 3, 9, 10, 26, 50, 51	0.12
4	Drains will be trapped after commissioning of proposed sewer network in nearby U/A col.	18	4, 20, 28, 29, 30, 31, 33, 34, 42, 45, 46, 48, 52, 53, 55, 56, 57, 58,	0.84
5	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15	12, 17, 18, 19, 22, 27, 32, 36, 37, 38, 40, 41, 44, 47, 54	0.25
6	Will be trapped in STP through major storm water drain/trapping work are in progress	8	5, 6, 7, 8, 11, 13, 15, 16	0.24
7	Not feasible due to space constraints and multiple outfalls etc.	6	14, 23, 24, 25, 35, 49	0.54
8	Site does not exist.	1	21	NA
Total Discharge				2.00 MGD

CE (WEST)

CE (SOUTH)

SE (DR) P204 - II

EE (DR) - II / Sr-1

CE (C/N)

CE (DR) P204 I/II

D



 ACB

S. No. of JJ list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
1	Dr.Ambedker JJC Near Wazirabad Timarpur.	31.03.2025	Sh. Pawan Sharma , CE(Central-North)	Sh Maninder Jeet Singh, EE(M)-03	NOC is awaited from I & FC departmnt and ASI also.	25
2	Okhla DTC Depot-I	30.06.2025	Sh. Anil Kumar , CE(South)	Sh. Naresh Kumar EE(M)-51	There is some public hindrance the drain will be trapped by 30 june 2025 (subject to the removal of hindrance.)	110
3	Gandhi Camp Behind Fruit & Vegitable Market Okhla Railway Station	30.06.2025	Sh. Anil Kumar , CE(South)	Sh. Naresh Kumar EE(M)-51	There is some public hindrance the drain will be trapped by 30 june 2025 (subject to the removal of hindrance.)	125
4	Khub Ram park Pem Nagar Kirari	30.06.2025	Sh. Mukesh Jindal, CE(West)	Sh Harish Chander, EE(M)-9 / Sh. N.K.Sharma, EE(Pr)Sr.-I	The work of laying the sewer line in Kirari GoC is in progress and 70% work is completed by EE(PR)-SR-1 ,this drain will be trapped into sewer line after commisioning of sewer line.	15
5	Madras Basti Near Railway Line Jal Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025	330
6	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025	140
7	Ambedkar Basti West Block-II R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	300

409/C

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
8	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025	16
9	Nehru Ekta Camp Sector-VII R.K.Puram	30.06.2025	Sh. Anil Kumar, CE(South)	Sh N.K Verma, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 30.06.2025.	85
10	S.P.J.P. Colony Sector 6 R.K.Puram	30.06.2025	Sh. Anil Kumar, CE(South)	Sh N.K Verma, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 30.06.2025.	30
11	Sector-I R.K.Puram Police Post (Hanuman Camp)	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	95

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
12	Ravi Dass Camp Sector-3 R.K.Puram	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar, CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40
13	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	This drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	175
14	Bhanwar Singh Camp Behind Janta Flat Block-D Vasant Vihar Phase-I	Not Feasible	Sh. Anil Kumar, CE(South)	Sh N.K Verma, EE(M)-44	This JJC can not be trapped due to multiple out source, topography and Laying of sewer line and installation of lift station is not feasible.	275
15	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	23

407/C

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
16	Shiva Camp Vasant Vihar Near Petrol Pump	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025.	Sh. Anil Kumar , CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-II	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2025	45
17	Priyanka Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	30

906/C

S.No. of JJ list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
18	CRR1 Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40

8057C

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
19	Priya Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40
20	Shahbad Daulatpur Block-A, E & F	28.02.2025	Sh. Pawan Sharma, CE(Central-North)	Sh Lokpal, EE(M)-7 / Sh. Ashish Kumar, EE(C)DR-III	The work of laying the sewer line in Shahbad GoC is in progress and this drain will be trapped into sewer line by 28.02.2025 by Maintenance Wing.	1500
21	Jhuggies Kholi Wala Baba Mandir Rajokari	JJC does not exist	Sh. Anil Kumar, CE(South)	Sh. Prashant Goel, EE(M)-45	JJC does not exist at site. Hence, no action is required	-

S.No. of 58 JJ list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
22	Jhuggies Kewal Krishan Chowk Post Rajokari	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	10
23	Ram Dev Ka Dera BSF Office Rajokari Pahari, Delhi	Not Feasible	Sh. Anil Kumar, CE(South)	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	197
24	Kusumpur Pahari Block-B Vasant Vihar	Not Feasible	Sh. Anil Kumar, CE(South)	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	1230
25	Jai Hind Camp near Masoodpur Village Vasant Kunj	Not Feasible	Sh. Anil Kumar, CE(South)	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	250

803/C

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
26	Moti Lal Nehru Camp J.N.U	30.06.2025	Sh. Anil Kumar, CE(South)	Sh. Prashant Goel, EE(M)-45	This drain will be trapped by Maintenance Wing after completion of work of ongoing work of rehabilitation.	240
27	Junapur Bhim Basti	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	170
28	Mandi Pahari (Shambhav Camp)	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in 02 months after completion of sewer network laid by Project wing in adjoining areas. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing subject to commissioning of sewer network of adjoining area by Drainage Project Wing.	80
29	Mandi Village Bapu Camp	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in 02 months after completion of sewer network laid by Project wing in adjoining areas. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing subject to commissioning of sewer network of adjoining area by Drainage Project Wing.	90

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status.	Discharge (KLD)
30	Mandi Village (Biru Camp)	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line after completion of sewer network laid by Project wing in adjoining areas. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing subject to commissioning of sewer network of adjoining area by Drainage Project Wing.	45
31	Mandi Village (Shanti Camp)	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line after completion of sewer network laid by Project wing in adjoining areas. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing subject to commissioning of sewer network of adjoining area by Drainage Project Wing.	105
32	Dr. Ambedkar Satwari Mehrauli	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	60

401/C

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
33	Suhrpuri Mehrauli	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in 02 months after completion of sewer network laid by Project wing in adjoining areas. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing subject to commissioning of sewer network of adjoining area by Drainage Project Wing.	15
34	Kharak Riwara Satwari Mehrauli	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in 02 months after completion of sewer network laid by Project wing in adjoining areas. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing subject to commissioning of sewer network of adjoining area by Drainage Project Wing.	20
35	Sanjay Colony- Mehrauli Bhatti Mines	Not feasible.	Sh. Anil Kumar, CE(South)	Sh. Prashant Goel, EE(M)-46	No JJC found at site. This colony is situated on forest land as informed by area JE (maintenance) having big size plots, wide roads etc. It was also observed during inspection along with NMCG official and JE maintenance that there are so many outfalls of SW drains outfalling in low lying forest area/rocky area. This JJ Cluster may be relocated for reducing pollution.	320

400/C

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
36	Shanshi Camp Mathura road Badarpur, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	50

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S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
37	Dora Tabu Camp Near Tughlakabad Railway Station in Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	20

S.No. of JJ list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
38	Indira Camp Alimore Mathura road Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	20
39	Sonia Ganghi Camp Pul-Prahladpur Railway line Tughlakabad	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Satender Dabas, EE(M)-52	Already trapped.	0

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S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
40	Ram Pyari Camp Near Nangia Park Lal kuan, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	30

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S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
41	Shiv Camp Lal Kuan Badarpur Chungi No proposal.-2 & 3 M.B. Road, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	130
42	Khatta Camp Gosain Crusher M.B. Road Lal Kuan, Tughlakabad	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Satender Dabas, EE(M)-52 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 31.12.2025	185
43	Sonia Gandhi Camp Pul-Prahladpur Railway Line Tughlakabad Part-2, Tughlakabad	30.12.2024	Sh. Anil Kumar, CE(South)	Sh Satender Dabas, EE(M)-52	Already trapped.	0

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S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
44	Subash Camp NTPC Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	130

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
45	BIW JJ Camp B.T. Badarpur	30.12.2025	Sh. Anil Kumar, CE(South)	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	The invert levels of sewer line laid in Gautampuri does not permit flow from JJC to be trapped and diverted to it. Hence it is required to trap it and take it to the nearest trunk sewer located at a distance of about 0.5 KM on Mathura road. This alignment shall pass through NTPC land. The issue has been taken up with NTPC for according permission to lay the sewer line through their land but no response is yet received. Estimate is under preparation for this alignment in anticipation of the permission. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025	180
46	Tajpur Pahari Badarpur	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	The invert levels of sewer line laid in Gautampuri does not permit flow from JJC to be trapped and diverted to it. Hence it is required to trap it and take it to the nearest trunk sewer located at a distance of about 0.5 KM on Mathura road. This alignment shall pass through NTPC land. The issue has been taken up with NTPC for according permission to lay the sewer line through their land but no response is yet received. Estimate is under preparation for this alignment in anticipation of the permission. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025	50

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S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
47	Parasad Nagar, Molarband Extn, Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	50
48	Bilas Pur Camp Molar Band NTPC, Badarpur	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE (C) Dr-VI. Discharge of this JJC is going into Gurgaon Canal, not in River Yamuna. Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. Since the trapping of this JJC is dependent on laying of sewer lines in surrounding UACs, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025.	285

392/0

S.No. of JJ list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
49	New Priyanka Camp near Sarita Vihar	Not Feasible	Sh. Anil Kumar, CE(South)	Sh Manoj Kumar Sharma, EE(M)-54	Not feasible because collection of JJC discharge is not possible at single point. However, this discharge of this JJC is falling into Agra Canal, not in River Yamuna. This JJ Cluster may be relocated for reducing pollution.	195
50	Subhash Camp, Ali Gaon, Near Old Iron Bridge.	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Manoj Kr. Sharma, EE)-54	This JJC will be trapped into DJB sewer line to be laid in nearby areas of Ali Vihar, Ali Ext., Ali Village, Jagdamba Colony etc. by EE (C) Dr-VI which is yet under approval stage. The JJC shall be trapped when this sewer line is laid and commissioned, tentatively by 31.12.2025 by Maintenance Wing.	55
51	Abul Fazal Enclave Okhla Village Across Canal (Pucca Structure)	31.12.2025	Sh. Anil Kumar, CE(South)	Sh Manoj Kr. Sharma, EE)-54	This JJC will be trapped into DJB sewer line being laid in nearby areas under EE (C) Dr-VI. The JJC shall be trapped when this sewer line is laid and commissioned, tentatively by 31.12.2025 by Maintenance Wing.	50
52	Pankaj Garden Goela Dairy	31.12.2025	Sh. Pankaj Atray, CE(Dr.)Proj-I	Sh. P.K. Sharma, EE(C)DR-XIV/Sh.R.K. Gupta, EE(P)SR-II	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.	145
53	JJC at Goela Dairy Najafgarh	31.12.2025	Sh. Pankaj Atray, CE(Dr.)Proj-I	Sh. P.K. Sharma, EE(C)DR-XIV/Sh.R.K. Gupta, EE(P)SR-II	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.	145

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S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Present status	Discharge (KLD)
54	Arjun Camp Mahipal Pur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-II /Sh. Bhupesh kumar,CE(SDW)	Sh. N.K.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N,K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	325
55	Rangpur Pahari Milkpur Kohi	31.12.2025	Sh. Pankaj Atray, CE(Dr.)Proj-I	Sh.P.K. Sharma, EE(C)DR- XIV	This area is in the command of Rangpuri STP. Project wing is pursuing for land of STP.	630
56	Harjan Balmiki Camp, Rangpur Pahadi	31.12.2025	Sh. Pankaj Atray, CE(Dr.)Proj-I	Sh.P.K. Sharma, EE(C)DR- XIV	This area is in the command of Rangpuri STP. Project wing is pursuing for land of STP.	50
57	Rangpuri Pharai Nalla	31.12.2025	Sh. Pankaj Atray, CE(Dr.)Proj-I	Sh.P.K. Sharma, EE(C)DR- XIV	This area is in the command of Rangpuri STP. Project wing is pursuing for land of STP.	40
58	Nehru Camp Behind Satya Rani Farm Bijwasan	31.12.2025	Sh. Pankaj Atray, CE(Dr.)Proj-I	Sh.P.K. Sharma, EE(C)DR- XIV	This is in the command of Bijwasan STP.	55
						9091 KLD
						2.00 MGD

CE (02) Proj-I/II

CE(C/N)

CE(WEST)

CE(SOUTH)

28/11/25
SC(Dr)Proj II

28/11/25
EE(C)DR-14

28/11/25
AE-I

Sub: List of SPS with capacity utilisation for Septage collection

S No	District	Name of Sewage Pumping Station	Operational Capacity of SPS(MGD)	Present Pumping in SPS	% Utilisation	Linked STP for treatment	Septage collected till date(Liters)
1	West	Possangipur SPS	11	7	63.64	Keshopur STP Ph-I, II & III	0
2		Uttam Nagar SPS	6	10	166.67	Keshopur STP Ph-I, II & III	675500
3		Nangloi SPS	15.2	4	26.32	Nlothi STP	0
4		Sayyad Nangloi SPS	40	10	25.00	Nilothi STP Ph-II	13500
5		Punjabi Bagh SPS	7	3	42.86	Nilothi STP	45500
6		Keshopur 12 MGD SPS	12	12	100.00	Keshopur STP Ph-I	0
7		Keshopur 20 MGD SPS	20	20	100.00	Keshopur STP Ph-II	0
8		Keshopur 40MGD SPS	40	60	150.00	Keshopur STP Ph-III	0
9		Moti Nagar SPS	1.25	0.6	48.00	Keshopur Interceptor	0
10		Jeevan Park SPS	15.5	7	45.16	Pappan Kalan STP	0
11		Ranjeet Nagar SPS	1.8	1	55.56	Keshopur STP	0
12		C-Block, Inderpuri SPS	Non Operational	Non Operational	#VALUE!		0
13		Sudershan Park SPS	1	0.5	50.00	Keshopur Interceptor	0
14		Tanner Colony SPS	15.2	3.8	25.00	Madhav Setu SP	0
15			Non Operational	Non Operational	#VALUE!		0
16		Nilothi IS	60	43	71.67	Nilothi Ph- I& II	525056000
17	South west	Sector 7 SPS Dwarka	20	12	60.00	Pappan Kalan STP	0
18		Sector 11 SPS Dwarka	25	15	60.00	Pappan Kalan STP	1305000
19		Sector 16 SPS Dwarka	36	15	41.67	Pappan Kalan STP	5925733.5
20		Sector 24 SPS Dwarka	22	5	22.73	Pappan Kalan STP	35619200
21		Najafgarh SPS	7.5	3	40.00	Najafgarh STP	41546800
22		Vasant Kunj SPS	2	0.85	42.50	Vasant Kunj STP	NA
23		23 MLD STPKapashera	5	5	100.00	23 MLD STPKapashera	35800000
24	North east	Ghonda-I SPS	12.5	7.5	60.00	Yamuna Vihar STP Ph-II	164000
25		Ghonda-II SPS	27.1	13.5	49.82	Yamuna Vihar STP Ph-II	319000
26		Zafraabad SPS	13.4	6.5	48.51	Yamuna Vihar STP Ph-I	0
27		Brahm Puri SPS	5.3	5	94.34	Yamuna Vihar STP Ph-II	72000
28		50 MGD New Yamuna Vihar	50	21.5	43.00	Yamuna Vihar STP Ph-III	8829000
29	East	Preet Vihar SPS.	53.6	21.63	40.35	Kondli STP	0
30		Kalyanpuri SPS.	30	13.44	44.80	Kondli STP	0
31		Mandawali SPS	21.5	12.96	60.28	Kondli STP	0
32		Dallupura SPS.	10.5	3.47	33.05	Kondli STP	48000
33		Kondli Gharoli SPS.	23	8.74	38.00	Kondli STP	0
34	South	EPR Colony SPS	3.66	1.14	31.15	Okhla STP	0
35		Tekhand Village SPS, Okhla	0.80	0.2	25.00	Okhla STP	0
36		Pul Prahalad Pur SPS, Suraj	0.80	0.2	25.00	Okhla STP	0
37		East of Kailash SPS	1.45	0.85	58.62	Okhla STP	0
38		Mehrauli SPS	12.5	5	40.00	Mehrauli STP	310560000

39	Central	Aruna Nagar SPS	4	1.5	37.50	Okhla STP	3000
40		Prasad Nagar SPS	1.25	0.63	50.40	Keshopur STP	0
41	Shahdara	East of Loni Road SPS	12.5	3.4	27.20	Yamuna Vihar STP	0
42		GT Road Seelampur SPS	2.5	1.5	60.00	Yamuna Vihar STP	0
43		Ram Nagar SPS	8	4.5	56.25	Yamuna Vihar STP	0
44		Khera Village SPS	2	0.23	11.50	Yamuna Vihar STP	0
45		Geeta Colony SPS	11	5	45.45	Kondli STP	0
46		Jagruti SPS	30	25	83.33	Kondli STP	0
47		Shastri Park Hanuman Mandir	3.5	0.91	26.00	Yamuna Vihar STP	0
48		18 MGD Dilshad Garden SPS	36	7.8	21.67	Kondli STP	0
49		C - Block School Dilshad Garden	2.5	0.43	17.20	Kondli STP	0
50		C - Block Park Dilshad Garden	2.5	0.3	12.00	Kondli STP	0
51		Leprosy Colony SPS	2.5	1.13	45.20	Yamuna Vihar STP	0
52		Mansarovar Park SPS	35	5.5	15.71	Kondli STP	0
53		Shastri Park DDA Flats SPS	2.5	0.18	7.20	Yamuna Vihar STP	0
54		Behari Colony SPS	8.8	2.7	30.68	Kondli STP	0
55		Usmanpur SPS	2.5	0.5	20.00	Yamuna Vihar STP	0
56		R-Block Dilshad Garden SPS	3.5	0.77	22.00	Kondli STP	0
57	North Delhi	Nehru Vihar SPS	20	25	125.00	70 MGD WWTP Coronation	0
58		Bharola SPS	2	1	50.00	70 MGD WWTP Coronation Pillar	0
59		RU Nagar SPS	4	4	100.00	70 MGD WWTP Coronation Pillar	0
60		Adarsh Nagar SPS	2	2	100.00	70 MGD WWTP Coronation Pillar	0
61		Jahangir Puri SPS	10	10	100.00	70 MGD WWTP Coronation Pillar	0
62		SGT Nagar SPS	2	1	50.00		0
63		Model Town SPS	2	2	100.00	70 MGD WWTP Coronation Pillar	0
64		Mukherjee Nagar SPS	4	5	125.00	Nehru Vihar SPS	0
65		Bhai Parmand Colony SPS	0.7	0.4	57.14	coronation pillar	0
66		Tagore Park SPS	1	1	100.00	coronation pillar	0
67		Dheerpur SPS	2	0.31	15.50	Phase III Coronation Pillar	0
68		Azadpur SPS	1.5	0.18	12.00	outfall not traceable	0
69		Rana Partap Bagh SPS	1	0.32	32.00	NTS	0
70		Kalyan Vihar SPS	1.2	0.64	53.33	NTS	0
71		Lal Bagh SPS	1	0.01	1.00	NTS	0
72	South East	Sarai Kale Khan SPS	3.00	2	66.67	Okhla STP	0
73		Lodhi Road SPS	7.00	2	28.57	Okhla STP	0
74		P.V. Hostel SPS	8.00	2	25.00	Okhla STP	0
75		Arjun Nagar SPS	4.00	0.05	1.25	Okhla STP	0
76		Sarita Vihar SPS	40.5	13.75	33.95	Okhla STP	7043100
77		A-Block Sarita Vihar SPS	16.00	1.1	6.88	Okhla STP	N/A
78		Pocket D&E Sarita Vihar SPS	0.50	0.05	10.00	A-Block Sarita Vihar SPS	N/A
79		B-5/6 SPS Vasant Kunj	0.50	0.1	20.00	Sector B-4 Vasant Kunj STP	N/A

80		Azad Bhawan SPS	7.00	2	28.57	Okhla STP	0
81		Jasola SPS	6.25	4	64.00	Okhla STP	903500
82		Tuglakabad Ext. SPS	22.5	2.9	12.89	Okhla STP	15240000
83		Dakshinपुरी SPS	14	3.8	27.14	Okhla STP	284605800
84		Kilokri SPS	60	17	28.33		0
85		Ring Road SPS	70	43	61.43		0
86		Batla House SPS	4	2.6	65.00	Okhla STP	0
87		Okhla Vihar SPS	4	2.6	65.00	Okhla STP	0
88	North West	SPS Rohini Sector-19	24	3	12.50	Rithala STP ph-II	0
89		SPS Rohini Sector 23	18.8	2.5	13.30	Rohini sector 25 STP	452330000
90		SPS Rohini Sector 25	13.8	3.2	23.19	Rohini sector 25 STP	55599500
91		SPS Rohini Sector 26	33	1.3	3.94	Rohini sector 25 STP	
92		SPS Rampura	9	3	33.33	Rithala STP Ph-I	0
93		Narela SPS	12.5	2	16.00	Narela STP	25296000
94		TU Block SPS	4	2.4	60.00	Rithala STP	0
95		Shalimar Bagh SPS	20.8	4	19.23	Rithala STP Ph-I	0
96		Bharat Nagar SPS	72	13	18.06	Rithala STP Ph-I	0
97		Haiderपुरी SPS	40	23	57.50	Rithala STP ph-II	0
98		Rithala SPS/ Sector-9 SPS	159	25	15.72	Rithala STP Ph-I	0
99		Avantika SPS	20	14	70.00	Rithala STP ph-II	334790000
100		Sector-17 SPS Rohini	26.4	6	22.73	Rithala STP Ph-I	
101		Khanjhawala Road SPS	4	2	50.00	Avantika SPS	0
102	East	jagarati sps	30	25	83.33	kondli stp	0
103		geeta colony sps	11	4.67	42.45	kondli stp	0
104		70 Mgd new kalyanपुरी sps	70	14.31	20.44	kondli stp	0
105	South East	Tughlakabd Village SPS	2	0.22	11.00	Okhla STP	
106		Vasant Vihar SPS	7.5	0.25	3.33	Ghitorni STP	
Total							2141790134

सेवा में

अधिशाली अभियंता (SDW-VIII)

सेक्टर 16-D पप्पनकला द्वारका

नई दिल्ली 110075

विषय: लाइसेंस नवीनीकरण हेतु प्रार्थना पत्र (License Renewal)

श्रीमान जी

में सीता राम पुत्र कमल सिंह निवेदन करता हूँ

की मेरा ट्रैक्टर नं० HR13P1437 जो मलकुण्ड अपशिष्ट निष्तारण का काम करता है

दिल्ली जल बोर्ड द्वारा हमें निष्तारण परिवहन का लाइसेंस दिया गया था जो की दिनांक

12-07-2024 को समाप्त हो गया है

आपसे अनुरोध है की हमारे मलकुण्ड अपशिष्ट निष्तारण परिवहन लाइसेंस को नवीकरण किया जाए।

धन्यवाद।

दिनांक

निम्नलिखित SPS में खाली करने की अनुमति दी जाए।

Attached Documents

1. Sec.-1 Rohini
2. Sec.-23, बंगमपुर

1. - R.C की फोटोकॉपी
2. - प्रदूषण की फोटो कॉपी
3. - इंश्योरेंस की फोटोकॉपी
4. - आधार कार्ड की फोटोकॉपी
5. - गाडी के 4 फोटो (1 फोटो में लाइसेंस की फोटो गाडी पर डिसप्ले)
6. - पुराने लाइसेंस की फोटोकॉपी

हस्ताक्षर सीता राम



फोन नंबर 9250121292

SDW (SDW) VIII
Pappan Kala Sec-16D
New Delhi-75
Sector No. 23
Date 22/07/24

AEI 5/24

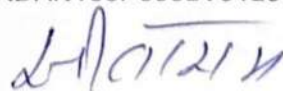
22/07/24

Plr. Anil Sr

	 IFFCO-TOKIO GENERAL INSURANCE CO.LTD Regd. Office: IFFCO Sadan C1 Distt. Centre, Saket, New Delhi - 110017 CIN No: U74899DL2000PLC107621 Kisan Suvidha Bima Policy (UIN- IRDAN106P0002V01200708) Policy Schedule Cum Tax Invoice	Servicing Office IFFCO TOKIO General Insurance Co. Ltd IFFCO TOKIO GEN INS CO LTD A.R Estates PVT hotel Site Kaula Park Market SANGRUR PUNJAB 148001 INDIA GSTIN : 03AAACI7573H2ZL Phone No: Agent Name: SINGH, GURPREET x Agent No: D3000513 Tie-Up No:D3000601 Agent Mobile No: 8427616061 General insurance Service : 997139			
	Insured's Name: SITA RAM CHHUDANI TEH BAHADURGARH JHAJJAR JHAJJAR HARYANA 124103 XXXXXXXX3071 CKYC #: Pin Code: Phone No: Correspondence Address: Emergency Contact No : Cover Note No: State Code :06 GSTIN : Country :INDIA State :	Policy Invoice : 1-316BGP39 CRM ID : 1-316BGP39 Policy No : 60903744 Period of Insurance : From: 16/07/2024 To: Midnight on 15/07/2025			
Location of Risk- CHHUDANI HARYANA JHAJJAR					
Under Hire Purchase/Hypo/ Lease Agreement with					
Coverage Details					
S No.	Section	Description	Sum Insured (INR)	Premium (Annual)	
1	Fire & Allied Perils Section	Fire & Allied Perils Section	100000	100	
2	Burglary Section	Burglary Section	100000	100	
3	Agriculture Tractor	Agriculture Tractor	284148	11770	
Premium Details					
Total Section Premium		8263.51			
Gross Premium		8263.51			
Add: GST		1487.43			
GST Details					
	CGST	SGST	UGST	IGST	CESS
Percentage(%)				18	0
Amount(Rs)				1487.4318	0
Premium Payable		9750.94			
Coverage under this policy excludes the risk of Terrorism Damage as per printed clause attached for Fire & Allied Perils, Electronic Equipment & Business Interruption Sections (as applicable) under the Policy. For all other Sections of the Policy, Terrorism Damage Cover is excluded. "We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule." Disclaimer - "The issuance of this Insurance Policy is subject to satisfactory verification of KYC documentation of the Client/					

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
 Date: 2024.07.13 14:18:44 IST
 Reason: Valid Policy Copy
 Location: IFFCO Tokio General Insurance Company Ltd, India



Policyholder as per IRDAI Master Circular dated 1st August 2022 on AML/ CFT. In case, if any discrepancy is found in KYC Verification of the Client/ Policyholder, it is agreed by the Client/ Policyholder to complete/ rectify the discrepancy found in the KYC documents/information for the generation of CKYC Number, failing which the policy will be considered ineffective/suspended/ cancelled and no claim will be payable under this Insurance Policy."

"In case this policy is cancelled for any reason before 31st October of the following year, the refund calculated as per terms of the policy along with corresponding amount of GST would be refunded. However, in case this policy is cancelled beyond the said date (31st October of the following year), only the refund calculated as per terms of the policy would be refunded and any GST amount would NOT be refunded owing to the restrictions prescribed under the GST law.

However, an unregistered GST customer can apply for refund of the GST amount from the government directly in FORM GST RFD-01 (along with relevant documents), within the prescribed timelines as per Circular No. 188/20/2022-GST dated 27/12/2022".

Policy issuing office: Delhi Consolidated Stamp duty deposited as per order of Government of national capital Territory of Delhi.	For IFFCO-TOKIO General Insurance Co. Ltd Name: Subrata Mondal Authorized Signatory
--	---

COMMERCIAL VEHICLE POLICY	
Certificate cum Schedule For : Miscellaneous Class Vehicle	
Registration No	HR13P1437
Year of Manufacture	2016
Manufacturer	ESCORTS
Model	ESCORTS TRACTOR TRACTORS
Name	POWERTRAC 434
Engine No.	E3497510
Chasis No.	T053442331AH

Vehicle Coverage and Premium Details

Coverage	OD Premium	TP Premium
IDV Basic (284148)	3585.95	7267
PA Owner / Driver	0	330
LL Paid Driv/Cleaner/Conductor	0	50
IMT 23	537.89	0

Limitation as to use	Driver Clause:
Use in connection with the insured's business. The policy does not cover use of the vehicle for racing pace making reliability trial of speed testing or use for the carriage of passenger for hire of reward of use whilst drawing a trailer except the towing (other than for reward) of any one of disabled mechanically propelled vehicle.	Any person including insured: provided that the person driving holds an effective driving license at the time of the accident and is not disqualified from holding and obtaining such a license. Provided also that a person holding an effective learner's license may also drive the vehicle and that such a person satisfies the requirement of Rule 3 of the Central Motor Vehicles Rules, 1989.
No Claim Bonus: The insured is entitled for a No Claim bonus (NCB) on the own damage section of the policy, if no claim is made or pending during the preceding year(s) as per the following table (A) period of insurance percentage of NCB on OD premium. No claim bonus will only be allowed, provided the policy is renewed within 90 days of the expiry date of the previous policy.	
Table (A)	Limit of Liability

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002Y01200708)

Digitally signed by SUBRATA MONDAL
Date: 2024.07.13 14:18:44 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Subrata Mondal

Form 59

[See rules 115 (2)]

Under Control Certificate

Issued By :
Transport Department, GNCT of Delhi

Date : **11/07/2024**
Time : **10:57:27 AM**
Validity upto : **10/10/2024**



Certificate SL. No. : DL01101510002968
 Registration No. : HR13P1437
 Date of Registration : 06/Aug/2019
 Month & Year of Manufacturing : April-2019
 Valid Mobile Number : *****1175
 Emission Norms : Bharat (Trem) Stage III A
 Fuel : DIESEL
 PUC No. : DL0110151
 PUC Code : 07AM/PC9220F1ZZ
 PUC Observation : N

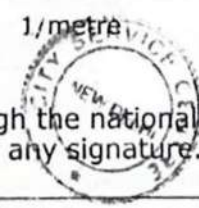


Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.29

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.



Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[Handwritten Signature]



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
 OFFICE OF THE CHIEF ENGINEER (SDW)
 ROOM No 606, JHANDELWALAN, ND-1100105
 Email:- eesdw8@gmail.com

Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"
 No DJB/EE (SDW) VIII/2023-24 1420 Date: 22/07/2024

LICENSE FOR DISPOSAL OF SEPTAGE

In accordance to the terms and conditions of the special license conditions accompanying this license and applicable rules, laws of Government of N.C.T. of Delhi & further approval of the Competent Authority, permission is hereby granted to the listed 160 Nos of vehicles for the collection, Transportation, and disposal of septage from individuals' septic tank at the Designated STP/SPS's of DJB.

This license is based on information provided in the license application submitted to the department. This license is effective for the period set forth and the same may be suspended or revoked for Conditions of Non-Compliance and the License is not transferable.

DJB is doing best efforts for shift all the existing Tractors/vehicles to mechanized vehicles, So, these vehicles must shift to mechanized vehicles within 06 months period. The license is issued on temporary basis for the period of further six months only subject to comply with following conditions

- 1) The licensee shall provide proper training to the workers before engaging them to the Septage/Sewer work.
- 2) Licensee shall procure Gas-Detector along with other safety equipments as per Delhi Water Board Septic Tank Waste Management Regulation Act-2018.
- 3) The licensee shall have insurance cover of Rs 10Lac or as per guidelines issued from time to time for their employees/ workers engaged by them.
- 4) The licensee shall get the health checkup at least twice a year of engaged workers.
- 5) The vehicle must shift to mechanized vehicles within 06 months period.

Further in addition to above, the Licensee shall also comply with following:-

- 1) The original license shall be kept in safe custody. A copy of this license shall be displayed in every registered vehicle used by the Licensee.
- 2) The GPS of the vehicle shall be in operation always. No change in the existing GPS system(Make/API etc) is allowed without prior intimation to DJB.
- 3) The outlet of the tank shall be tightly closed with a fitting Cap/Cover to avoid any spillage of the Septic waste during transportation.
- 4) All the Terms & Conditions of the Delhi Water Board Septic Tank Waste Management Regulation Act-2018 which have been signed & duly accepted by you in your application shall be strictly followed.
- 5) All the statutory and safety guidelines as per above said Act 2018 shall be strictly followed.
- 6) Security Deposit of Rs. 10,000/- shall be re-funded on the production of original G-8 after expiry period in case of non-violation of Terms & Conditions of above said Act.
- 7) The current penalties for non-compliance of instructions are as under:-
 - A) Penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle per violation.
 - B) Penalty for disposal of septage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.
 - C) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs. 10,000/- per violation.

EFFECTIVE DATE :- 23/01/2024

EXPIRY DATE :- 22/07/2024

[Signature]
 Chief Engineer (SDW)
 Delhi Jal Board
 (Govt. of NCT of Delhi)
 Varanasiya Park, New Delhi-110005

[Signature]



Regn. Number **HR13P1437** **HR3212146**

Regd. Owner **SITA RAM**

S/O/W of **KAWAL SINGH**

Purpose **NEW**

Regn. Date **06/08/2019** Manufacturing Dt. **04/2019** Tax Paid Up To **OTT**

Colour **SHEETMETAL- BLUE CH** Regd. Validity **05/08/2034**

Fuel **DIESEL**

Vehicle Class **Agricultural Tractor - NT**

Body Type **AGRICULTURAL TRACTOR**

Manufacturer **ESCORTS LIMITED (AGRI MACHINER)**

Chassis No. **T053442331AH**

Engine No. **E3497510**

Model No. **437 (BRAND NAME-POWERTRAC)**

Hypothecated To

Unladen Wt **081850**

Cubic Capacity **002746**

Seat Capacity **001** No. Of Cyc **03** Wheel Base **002010**

Stand Capacity **00** Owner Serial **01** R.L.W **002250**

Address **CHRIDAN TEH- BAHADURGARH Jhajar HR 124507**

SDM BAHADURGARH
Issuing Authority

Signature Of Issuing Authority

Form-23A

Sita Ram

भारत सरकार
Government of India

आधार

Download Date: 24/12/2019

Issue Date: 31/05/2018

मेरा आ

भारत सरकार
प्राधिकरण
Government of India

पता:
S/O कमल सि
एन-५४, क
दिल्ली - 110

Address:
S/O Ka
PUBLIC
North V
Delhi -

5208

1947 | www.uidai.gov.in

21/12/19



BH
2000/10/21



लकुण्ड अपशिष्ट

दिल्ली जल बोर्ड द्वारा अधिकृत जी. पी. एस.
एक कदम स्वच्छता की ओर

HR 13
P 1437

सेवा में

अधिकासी अभियंता (SDW-VIII)

सेक्टर 16-D पप्पनकला द्वारका

नई दिल्ली 110075

विषय: लाइसेंस नवीनीकरण हेतु प्रार्थना पत्र (License Renewal)

श्रीमान जी

में बन्नी सिंह पुत्र लक्ष्मी राम निवेदन करता हूँ

की मेरा ट्रैक्टर नं० HR.13.J.6024 जो मलकुण्ड अपशिष्ट निस्तारण का काम करता है

दिल्ली जल बोर्ड द्वारा हमे निस्तारण परिवहन का लाइसेंस दिया गया था जो की दिनांक

22/07/24 को समाप्त हो गया है

आपसे अनुरोध है की हमारे मलकुण्ड अपशिष्ट निस्तारण परिवहन लाइसेंस को नवीकरण किया जाए।

धन्यवाद। बन्नी सिंह

दिनांक 22/07/24

~~Photo~~
~~Tanker photo~~
Submit

निम्नलिखित SPS में खाली करने की अनुमति दी जाए।

1. क्लोडी. S.P.S
2. _____

हस्ताक्षर बन्नी सिंह

फोन नंबर 9811344536

Attached Documents

1. - R.C की फोटोकॉपी
2. - प्रदूषण की फोटो कॉपी
3. - इंश्योरेंस की फोटोकॉपी
4. - आधार कार्ड की फोटोकॉपी
5. - गाडी के 4 फोटो (1 फोटो में लाइसेंस की फोटो गाडी पर डिसप्ले)
6. - पुराने लाइसेंस की फोटोकॉपी

C E (SDW) VIII
Pappan Kala Sec-16D
New Delhi-75
Sakry No. 55
Dt. 22/07/24

बन्नी सिंह

AELEKAR

22/07/24

22/7/24
Su Mitte

Cubic Capacity 39 Wheel Base Seating Capacity 1 U Weight 1800 kgs
As per Declared by Manufacturer
 Front Axle Rear Axle Other Axle Tandem Axle
Registered Axle
 Front Axle Rear Axle Other Axle Tandem Axle
Additional particulars of alternative of additional Semi-trailer
 Type of Body Unladen Weight
Number, Description and Sizes of tyres on each
 Front Axle Rear Axle Other Axle Tandem Axle
Registered Axle Weight (in respect of each axle)
 Front Axle Rear Axle Other Axle Tandem Axle
 H.P.A./Lease KOTAK MAHINDRA BANK LTD.,
 Previous Details, If any..
 Name & Address

Road Tax Upto

Registering Authority (MV)

Registering Authority (MV)

HR-13 Bahadurgarh

Handwritten signature

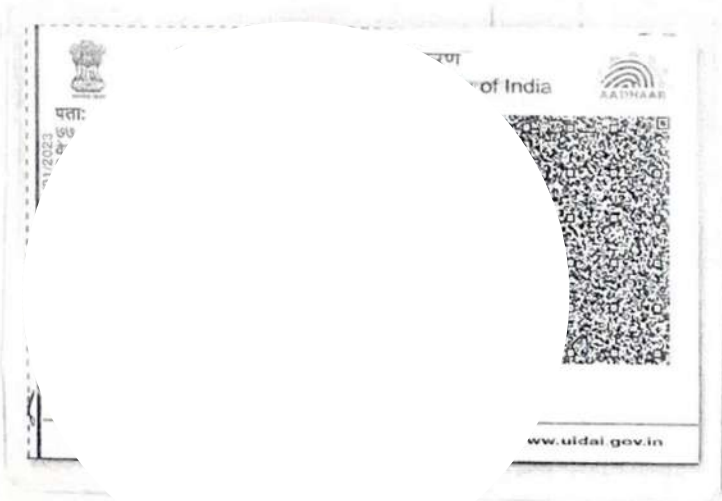


GOVERNMENT OF HARYANA
CERTIFICATE OF REGISTRATION OF MOTOR VEHICLE Form No. 23 RULE 48



Registration No. HR13J 6024
 Owner's Name BANI SINGH
 S/D/W Of LAKHI RAM
 Full Address VPO-CHHARA, BAHADURGARH, JHAJJAR,

Class Of Vehicle TRACTOR (AGRICULTURE) Owner Serial 1
 Type of Body Wrong Code Month and Year of Mfg 1/2015
 Dealer Name and Address HARYANA TRA.CO., JHAJJAR ROAD, BAHADURGARH
 Make SONALIKA INTER TRACTORS. Color of Body BLUE BLACK
 Maker Classification DI 35 SC Horse Power (B H P.) 39
 Chassis No. CZJSE463756S3 No of Cylinders 3
 Engine 3100FL43K460437F3 Fuel Used DIESEL
 G.V Weight 1800 kgs Valid From 16-Mar-2015 Valid Upto 31-Jan-2030

Handwritten signature
बानी सिंह



लगी आहे

	 IFFCO-TOKIO GENERAL INSURANCE CO.LTD Regd. Office: IFFCO Sadan C1 Distt. Centre, Saket, New Delhi - 110017 CIN No. U74899DL2000PLC107621 Kisan Suvidha Bima Policy (UIN- IRDAN106P0002V01200708) Policy Schedule Cum Tax Invoice		Servicing Office IFFCO TOKIO General Insurance Co. Ltd IFFCO TOKIO GEN INS CO LTD 3rd Floor, Raj Complex, Opposite Liberty Mall, Delhi Road ROHTAK HARYANA 124001 INDIA GSTIN : 06AAACI7573H1ZG		
	Insured's Name: BANI SINGH S/O LAKHI RAM, VPO CHHARA, BAHADURGARH, JHAJJAR JHAJJAR HARYANA 124507 XXXXXXX3397 CKYC #: Pin Code: Phone No: Correspondence Address: Emergency Contact No: Cover Note No: State Code :06 GSTIN : Country :INDIA State :		Phone No: Agent Name: . SWEETY x Agent No: RU000084 Tie-Up No:RU000093 Agent Mobile No: 9999472003 General insurance Service : 997139 Policy Invoice : 1-3JXFPBMX CRM ID : 1-3JXFPBMX Policy No : 60909488 Period of Insurance : From: 22/07/2024 To: Midnight on 21/07/2025		
Location of Risk- S/O LAKHI RAM, HARYANA JHAJJAR					
Under Hire Purchase/Hypo/ Lease Agreement with					
Coverage Details					
S No.	Section	Description	Sum Insured (INR)	Premium (Annual)	
1	Fire & Allied Perils Section	Fire & Allied Perils Section	100000	100	
2	Stock of Farm Produce	Stock of Farm Produce	32000	51.2	
3	Agriculture Tractor	Agriculture Tractor	300000	11670	
Premium Details					
Total Section Premium		7904.03			
Gross Premium		7904.03			
Add: GST		1422.72			
GST Details					
	CGST	SGST	UGST	IGST	CESS
Percentage(%)	9	9			0
Amount(Rs)	711.3627	711.3627			0
Premium Payable		9326.75			
Coverage under this policy excludes the risk of Terrorism Damage as per printed clause attached for Fire & Allied Perils, Electronic Equipment & Business Interruption Sections (as applicable) under the Policy. For all other Sections of the Policy, Terrorism Damage Cover is excluded. "We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule." Disclaimer - "The issuance of this Insurance Policy is subject to satisfactory verification of KYC documentation of the Client/					

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
 Date: 2024.07.22 11:59:43 IST
 Reason: Valid Policy Copy
 Location: IFFCO Tokio General Insurance Company Ltd, India

Policyholder as per IRDAI Master Circular dated 1st August 2022 on AML/ CFT. In case, if any discrepancy is found in KYC Verification of the Client/ Policyholder, it is agreed by the Client/ Policyholder to complete/ rectify the discrepancy found in the KYC documents/information for the generation of CKYC Number, failing which the policy will be considered ineffective/suspended/ cancelled and no claim will be payable under this Insurance Policy."

"In case this policy is cancelled for any reason before 31st October of the following year, the refund calculated as per terms of the policy along with corresponding amount of GST would be refunded. However, in case this policy is cancelled beyond the said date (31st October of the following year), only the refund calculated as per terms of the policy would be refunded and any GST amount would NOT be refunded owing to the restrictions prescribed under the GST law.

However, an unregistered GST customer can apply for refund of the GST amount from the government directly in FORM GST RFD-01 (along with relevant documents), within the prescribed timelines as per Circular No. 188/20/2022-GST dated 27/12/2022".

Policy issuing office: Delhi
Consolidated Stamp duty deposited as per order of
Government of national capital Territory of Delhi.

For IFFCO-TOKIO General Insurance Co. Ltd

Name: Subrata Mondal
Authorized Signatory

COMMERCIAL VEHICLE POLICY	
Certificate cum Schedule For : Miscellaneous Class Vehicle	
Registration No	HR13J6024
Year of Manufacture	2015
Manufacturer	SONALIKA INTERNATIONAL
Model	DI SERIES TRACTORS
Name	DI 35 SC
Engine No.	3100FL43K460437F3
Chasis No.	CZJSE463756S3

Vehicle Coverage and Premium Details

Coverage	OD Premium	TP Premium
IDV Basic (300000)	3786	7267
LL Paid Driv/Cleaner/Conductor	0	50
Overturning Extension	0	0
IMT 23	567.9	0

Since you, as Insured, have declared that you do not have a valid driving license, the PA coverage for owner-driver will not be applicable. In case, you obtain driving license during the currency of the policy, you need to endorse the coverage by paying of Premium.

Limitation as to use	Driver Clause:
Use in connection with the insured's business. The policy does not cover use of the vehicle for racing pace making reliability trial of speed testing or use for the carriage of passenger for hire of reward of use whilst drawing a trailer except the towing (other than for reward) of any one of disabled mechanically propelled vehicle.	Any person including insured, provided that the person driving holds an effective driving license at the time of the accident and is not disqualified from holding and obtaining such a license. Provided also that a person holding an effective learner's license may also drive the vehicle and that such a person satisfies the requirement of Rule 3 of the Central Motor Vehicles Rules, 1989.
No Claim Bonus: The insured is entitled for a No Claim bonus (NCB) on the own damage section of the policy, if no claim is made or pending during the preceding year(s) as per the following table (A) period of insurance percentage of NCB on OD premium. No claim	

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
Date: 2024.07.22 11:59:43 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By
Government of Haryana

11604

Date 22/07/2024
Time 11:22:26 AM
Validity upto 21/01/2025

Certificate SL No. HR06600740000164
 Registration No. HR13J6024
 Date of Registration 16/Mar/2015
 Month & Year of Manufacturing January-2015
 Valid Mobile Number *****0639
 Emission Norms BHARAT STAGE III
 Fuel DIESEL
 PUC Code HR0660074
 GSTIN
 Fees Rs. 100.00
 MIL observation No

Vehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.62

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note 1 Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parvahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

बन्नी सिंह



HR 13 J 6024

S.NO	Name of the Individuals/Agency/Address	Vehicle Registration No.	Contact No.
1	Sh. Satbeer, VPO- Jhangirpur(265), Jhangirpur, Jhajjar, Haryana- 124104	HR-89-1911	9871364153
2	M/s Sammi Kapoor, C-69, Hari Enclave, Part- 1 st , Kirari, Suleman Nagar, North West Delhi-110086	HR-30N-9816	9811273071
3	M/s Parveen, Sekhupur Jat(96), Bajidpur, Tappa Haveli, Jhajjar, Haryana-124104	HR-14N-7055	9034502015
4	M/s Parvesh, D-655, Pratap Vihar, Part-3 rd , Kirari, Suleman Nagar, North West Delhi-110086.	HR-14L-5511	8920738767
5	M/s Sandeep, Village Chhappar(245), Distt. Jhajjar, Haryana- 124108	HR-14Q-1604	9718909859
6	M/s Dinesh Kumar, H. No. - WZ- 12, Nithari Gaon, North West Delhi- 110086	HR-10Y-2431	9212290126
7	M/s Rakesh, H. No. -111, Nithari gaon, North West Delhi-110086	HR-10AE-3462	9810094620
8	M/s Rajesh Khan, WZ-37, Inder Enclave II, Nithari Extn. , Bawana, Delhi-110086	HR-13L-2470	9654612110
9	M/s Pardeep, H. No. -11, Village Nithari, Nithari, Delhi-110086	HR-13N-7901	9891752251
10	Sh. Sanjay Solanki, H.No. 150, Main Sultanpuri Road, Pooth Kalan, Sultanpuri 'C' Block, Saraswati Vihar, North West Delhi - 110086	HR-13G-1507	9250505012
11	Sh. Birender, C-7, Azad Colony, Phase-II, Budh Vihar, Sultanpuri 'C' Block North West Delhi - 110086	HR-77-8138	9213185624
12	Sh. Anil, C-7, Azad Colony, Phase-II, Budh Vihar, Sultanpuri 'C' Block North West Delhi - 110086 .	HR-77-5729	9210201674
13	Sh. Rajesh Khan, WZ-37, Village Nithari, Village-Nithari New Delhi - 110086	HR-89-8231	9654612110
14	Sh. Aarif, H.No. 334, Nithari, North West Delhi - 110086	HR-13P-1596	9810203246
15	Sh. Samim, H. No. 30, Jafarpur Urf Odhapur, Baghpat, Audhapur, Uttar Pradesh - 250611	HR-13P-5856	7065213329
16	Sh. Bijay, A-140, Katayni 'A' Block Begampur Karala North West Delhi 110081	HR-13N-0830	7289869106
17	Sh. Amjad Khan, A-3, Naveen Vihar, Begumpur, Sultanpuri 'C' Block North West Delhi	HR-13N-1754	8743998190
18	Sh. Kasin, H-3, 'H' Block, Naveen Kumar, Begumpur, North West Delhi 110086	HR-13N-3637	9911489567
19	Sh. Rakesh Kumar, V.P.O Jahangirpur (265), Jahangirpur, Jhajjar, Haryana - 124104	HR-14M-3354	9813731563
20	Sh. Sonu, H. No. E-4, G Block, Inder Jheel Sultanpuri Delhi 110086 .	HR-13L-0237	8607114770
21	Sh. Bani Singh, H No. 77, 80Gaz, Harizan Basti, Sultanpuri Delhi 110086	HR-13J-6024	9811344536
22	Sh. Satpal, H.No. 5A, Inder Jheel Sultanpuri, Nithari Delhi 110086	HR-13J-9911	9711789223
23	Pradeep kumar D-14 G bloch Inder Jhil Sultanpuri Delhi 86	HR-13L-6460	9540080127
24	Sh. Sagar, H No. 77, Harizan Basti Sultanpuri Delhi 110086	HR-13N-8985	9893730939

श्री 12/12

5/1/14

BHUPESH KUMAR
 HR-13N-8985
 Delhi Jal Board
 (Govt. of NCT of Delhi)
 New Delhi-110005

सेवा में

अधिशाली अभियंता (SDW-VIII)

सेक्टर 16-D पप्पनकला द्वारका

नई दिल्ली 110075

विषय: लाइसेंस नवीनीकरण हेतु प्रार्थना पत्र (License Renewal)

श्रीमान जी

में प्रवेश पुत्र रमेश निवेदन करता हूँ

की मेरा ट्रैक्टर नं० HR14L5511 जो मलकुण्ड अपशिष्ट निष्कारण का काम करता है

दिल्ली जल बोर्ड द्वारा हमें निष्कारण परिवहन का लाइसेंस दिया गया था जो की दिनांक

22/7/2024 को समाप्त हो गया है

आपसे अनुरोध है की हमारे मलकुण्ड अपशिष्ट निष्कारण परिवहन लाइसेंस को नवीकरण किया जाए।

धन्यवाद।

दिनांक 22/7/2024

निम्नलिखित SPS में खाली करने की अनुमति दी जाए।

1. शेट्टी सेक्टर - 23
2. शेट्टी सेक्टर - 1

SIGN

Pravesh

PH.

9213857019
8920738767

Attached Documents

- 1.- R.C की फोटोकॉपी
- 2.- प्रदूषण की फोटो कॉपी
- 3.- इंश्योरेंस की फोटोकॉपी
- 4.- आधार कार्ड की फोटोकॉपी
- 5.- गाडी के 4 फोटो (1 फोटो में लाइसेंस की फोटो गाडी पर डिसप्ले)
- 6.- पुराने लाइसेंस की फोटोकॉपी
7. GPS DETAILS

SDW) VIII
Papan Kala Sec-16D
New Delhi-75
Entry No.....15
Dt.. 22/07/24

Pravesh

AEC

22/07/24
Pr. Anisre



GOVERNMENT OF HARYANA
CERTIFICATE OF REGISTRATION OF MOTOR VEHICLE Form No. 23 RULE 48

638

Registration No. HR14L 5511
Owner's Name **PARVESH**
S/D/W Of **RAMESH**
Full Address **VPO SHEKHUPUR JATT, DISTT JHAJJAR, HR, 000000**

Class Of Vehicle **TRACTOR (AGRICULTURE)** Owner Serial 1
Type of Body **TRACTOR (OPEN)** Month and Year of Mfg. **12/2014**
Dealer Name and Address **D...**
Make **L&T - JOHN DEERE PVT. LTD.** Color of Body **GREEN**
Maker Classification **JOHN DEERE 5038** Horse Power (B.H.P.) **38**
Chassis No. **1PY5038DJEA013498** No. of Cylinders **3**
Engine **1PY3029D365875** Fuel Used **DIESEL**
G. V. Weight **1775** kgs Valid From **19-Mar-2015** Valid Upto **03-Dec-2029**

Cubic Capacity **38** Wheel Base Seating Capacity **1** U Weight **1775** kgs

As per Declared by Manufacturer

Front Axle Rear Axle Other Axle Tandem Axle

Registered Axle

Front Axle Rear Axle Other Axle Tandem Axle

Additional particulars of alternative of additional Semi-trailer

Type of Body Unladen Weight

Number, Description and Sizes of tyres on each

Front Axle Rear Axle Other Axle Tandem Axle

Registered Axle Weight (in respect of each axle)

Front Axle Rear Axle Other Axle Tandem Axle

H.P.A. Lease

KOTAK MAHINDRA BANK LTD, HR, X,

Previous Details, if any...

Name & Address

Road Tax Upto



Registering Authority
Registering Authority (MV)
HK-1428 (Jhajjar)

Parvesh

[See rules 115 (2)]

(VALID IN ALL INDIA)
हरियाणा**Pollution Under Control Certificate**Authorised By :
Government of Haryana



2958

Date : 21/07/2024
Time : 12:02:24 PM
Validity upto : 20/01/2025Certificate SL No. : HR04600380000746
Registration No. : HR14L5511
Date of Registration : 19/Mar/2015
Month & Year of Manufacturing : December-2014
Valid Mobile Number : *****7019
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : HR0460038
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.61

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm*Parvath*

		 IFFCO-TOKIO GENERAL INSURANCE CO.LTD Regd. Office: IFFCO Sadan C1 Distt Centre, Saket, New Delhi - 110017 CIN No: U74899DL2000PLC107621		Servicing Office IFFCO TOKIO General Insurance Co. Ltd IFFCO TOKIO GEN INS CO LTD 3rd Floor, Raj Complex, Opposite Liberty Mall, Delhi Road ROHTAK HARYANA 124001 INDIA GSTIN : 06AAAC17573HIZG	
		Kisan Suvidha Bima Policy (UIN- IRDAN106P0002V01200708) Policy Schedule Cum Tax Invoice		Phone No: Agent Name: .. SWEETY x Agent No: RU000084 Tie-Up No:RU000093 Agent Mobile No: 9999472003 General insurance Service : 997139	
Insured's Name: PARVESH . S/O RAMESH VPO- SEKHUPUR JAT JHAJJAR JHAJJAR HARYANA 124103 XXXXXXXX5985 CKYC #: Pin Code: Phone No: Correspondence Address: Emergency Contact No : Cover Note No: State Code :06 GSTIN : Country :INDIA State :	Policy Invoice : I-3JS0N60R CRM ID : I-3JS0N60R Policy No : 60909289 Period of Insurance : From: 21/07/2024 To: Midnight on 20/07/2025			Location of Risk- S/O RAMESH HARYANA JHAJJAR Under Hire Purchase/Hypo/ Lease Agreement with KOTAK MAHINDRA BANK LTD	
Coverage Details					
S No.	Section	Description	Sum Insured (INR)	Premium (Annual)	
1	Fire & Allied Perils Section	Fire & Allied Perils Section	100000	100	
2	Burglary Section	Burglary Section	100000	100	
3	Agriculture Tractor	Agriculture Tractor	200000	9841	
Premium Details					
Total Section Premium		7794.64			
Gross Premium		7794.64			
Add: GST		1403.04			
GST Details					
	CGST	SGST	UGST	IGST	CESS
Percentage(%)	9	9			0
Amount(Rs)	701.5176	701.5176			0
Premium Payable		9197.68			
Coverage under this policy excludes the risk of Terrorism Damage as per printed clause attached for Fire & Allied Perils, Electronic Equipment & Business Interruption Sections (as applicable) under the Policy. For all other Sections of the Policy, Terrorism Damage Cover is excluded. "We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule." Disclaimer - "The issuance of this Insurance Policy is subject to satisfactory verification of KYC documentation of the Client/					

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
 Date: 2024.07.21 15:00:18 IST
 Reason: Valid Policy Copy
 Location: IFFCO Tokio General Insurance Company Ltd, India

Paresh

Policyholder as per IRDAI Master Circular dated 1st August 2022 on AML/ CFT. In case, if any discrepancy is found in KYC Verification of the Client/ Policyholder, it is agreed by the Client/ Policyholder to complete/ rectify the discrepancy found in the KYC documents/information for the generation of CKYC Number, failing which the policy will be considered ineffective/suspended/ cancelled and no claim will be payable under this Insurance Policy."

"In case this policy is cancelled for any reason before 31st October of the following year, the refund calculated as per terms of the policy along with corresponding amount of GST would be refunded. However, in case this policy is cancelled beyond the said date (31st October of the following year), only the refund calculated as per terms of the policy would be refunded and any GST amount would NOT be refunded owing to the restrictions prescribed under the GST law.

However, an unregistered GST customer can apply for refund of the GST amount from the government directly in FORM GST RFD-01 (along with relevant documents), within the prescribed timelines as per Circular No. 188/20/2022-GST dated 27/12/2022".

Policy issuing office: Delhi
Consolidated Stamp duty deposited as per order of Government of national capital Territory of Delhi.

For IFFCO-TOKIO General Insurance Co. Ltd

Name: Subrata Mondal
Authorized Signatory

COMMERCIAL VEHICLE POLICY	
Certificate cum Schedule For : Miscellaneous Class Vehicle	
Registration No	HR14L5511
Year of Manufacture	2014
Manufacturer	JOHN DEERE
Model	JOHN DEERE TRACTORS
Name	JOHN DEERE 5038
Engine No.	1PY3029D365875
Chasis No.	1PY5038DJEA013498

Vehicle Coverage and Premium Details

Coverage	OD Premium	TP Premium
IDV Basic (200000)	2524	7267
LL Paid Driv/Cleaner/Conductor	0	50
Overturning Extension	0	0

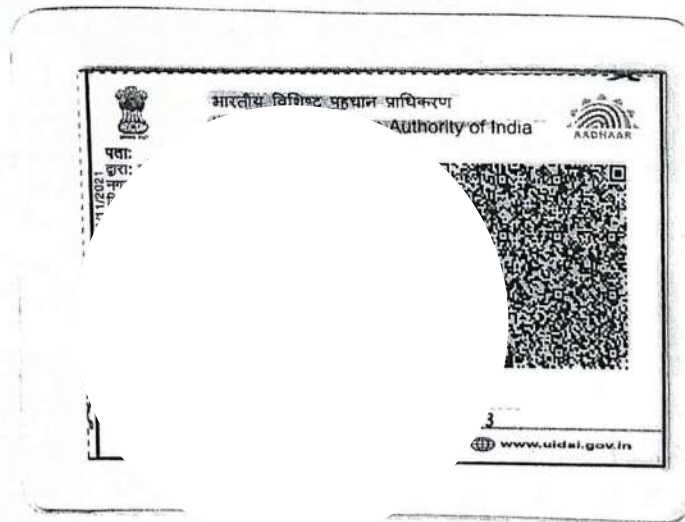
Since you, as Insured, have declared that you do not have a valid driving license, the PA coverage for owner-driver will not be applicable. In case, you obtain driving license during the currency of the policy, you need to endorse the coverage by paying of Premium.

Limitation as to use	Driver Clause:
Use in connection with the insured's business. The policy does not cover use of the vehicle for racing pace making reliability trial of speed testing or use for the carriage of passenger for hire of reward of use whilst drawing a trailer except the towing (other than for reward) of any one of disabled mechanically propelled vehicle.	Any person including insured: provided that the person driving holds an effective driving license at the time of the accident and is not disqualified from holding and obtaining such a license. Provided also that a person holding an effective learner's license may also drive the vehicle and that such a person satisfies the requirement of Rule 3 of the Central Motor Vehicles Rules, 1989.
No Claim Bonus: The insured is entitled for a No Claim bonus (NCB) on the own damage section of the policy, if no claim is made or pending during the preceding year(s) as per the following table (A) period of insurance percentage of NCB on OD premium. No claim bonus will only be allowed, provided the policy is renewed within 90 days of the expiry date of the previous policy.	

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
Date: 2024.07.21 15:00:18 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Paewsh



Paresh



Pavleen



S NO	Name of the Individuals/Agency/Address	Vehicle Registration No.	Contact No.
1	Sh. Satbeer, VPO- Jhangirpur(265), Jhangirpur, Jhajjar, Haryana- 124104	HR-89-1911	9871364153
2	M/s Sammi Kapoor, C-69, Hari Enclave, Part- 1 st , Kirari, Suleman Nagar, North West Delhi-110086	HR-30N-9816	9811273071
3	M/s Parveen, Sekhupur Jat(96), Bajidpur, Tappa Haveli, Jhajjar, Haryana-124104	HR-14N-7055	9034502015
4	M/s Parvesh, D-655, Pratap Vihar, Part-3 rd , Kirari, Suleman Nagar, North West Delhi-110086	HR-14L-5511	8920738767
5	M/s Sandeep, Village Chhappar(245), Distt. Jhajjar, Haryana- 124108	HR-14Q-1604	9718909859
6	M/s Dinesh Kumar, H. No. - WZ- 12, Nithari Gaon, North West Delhi- 110086	HR-10Y-2431	9212290126
7	M/s Rakesh, H. No. -111, Nithari gaon, North West Delhi- 110086	HR-10AE-3462	9810094620
8	M/s Rajesh Khan, WZ-37, Inder Enclave II, Nithari Extn. , Bawana, Delhi-110086	HR-13L-2470	9654612110
9	M/s Pardeep, H. No. -11, Village Nithari, Nithari, Delhi- 110086	HR-13N-7901	9891752251
10	Sh. Sanjay Solanki, H.No. 150, Main Sultanpuri Road, Pooth Kalan, Sultanpuri 'C' Block, Saraswati Vihar, North West Delhi - 110086	HR-13G-1507	9250505012
11	Sh. Birender, C-7, Azad Colony, Phase-II, Budh Vihar, Sultanpuri 'C' Block North West Delhi - 110086	HR-77-8138	9213185624
12	Sh. Anil, C-7, Azad Colony, Phase-II, Budh Vihar, Sultanpuri 'C' Block North West Delhi - 110086	HR-77-5729	9210201674
13	Sh. Rajesh Khan, WZ-37, Village Nithari, Village-Nithari New Delhi - 110086	HR-89-8231	9654612110
14	Sh. Aarif, H.No. 334, Nithari, North West Delhi - 110086	HR-13P-1596	9810203246
15	Sh. Samim, H. No. 30, Jafarpur Urf Odhapur, Baghpat, Audhapur, Uttar Pradesh - 250611	HR-13P-5856	7065213329
16	Sh. Bijay, A-140, Katayni 'A' Block Begampur Karala North West Delhi 110081	HR-13N-0830	7289869106
17	Sh. Amjad Khan, A-3, Naveen Vihar, Begumpur, Sultanpuri 'C' Block North West Delhi	HR-13N-1754	8743998190
18	Sh. Kasin, H-3, 'H' Block, Naveen Kumar, Begumpur, North West Delhi 110086	HR-13N-3637	9911489567
19	Sh. Rakesh Kumar, V P O Jahangirpur (265), Jahangirpur, Jhajjar, Haryana - 124104	HR-14M-3354	9813731563
20	Sh. Sonu, H. No. E-4, G Block, Inder Jheel Sultanpuri Delhi 110086	HR-13L-0237	8607114770
21	Sh. Bani Singh, H No. 77, 80Gaz, Harizan Basti, Sultanpuri Delhi 110086	HR-13J-6024	9811344536
22	Sh. Satpal, H.No. 5A, Inder Jheel Sultanpuri, Nithari Delhi 110086	HR-13J-9911	9711789223
23	Pradeep kumar D-14 G bloc Inder Jhil Sultanpuri Delhi 86	HR-13L-6460	9540080127
24	Sh. Sagar, H No. 77, Harizan Basti Sultanpuri Delhi 110086	HR-13N-5985	953730939

BHUPESH KUMAR
 HR-13N-5985 (SQ)
 Delhi Jal Board
 (Govt. of NCT of Delhi)
 Wazirpur, New Delhi-110005

सेवा में

अधिशासी अभियंता (SDW-VIII)

सेक्टर 16-D पप्पनकला द्वारका

नई दिल्ली 110075

विषय: लाइसेंस नवीनीकरण हेतु प्रार्थना पत्र (License Renewal)

श्रीमान जी

में पिपल पुत्र सुरेश कुमार निवेदन करता हूँ
की मेरा ट्रैक्टर नं० HR-14-T1433 जो मलकुण्ड अपशिष्ट निष्तारण का काम
करता है

दिल्ली जल बोर्ड द्वारा हमें निष्तारण परिवहन का लाइसेंस दिया गया था जो की दिनांक

22/07/24 को समाप्त हो गया है

आपसे अनुरोध है की हमारे मलकुण्ड अपशिष्ट निष्तारण परिवहन लाइसेंस को नवीकरण किया जाए।

धन्यवाद।

पिपल

दिनांक

22/07/24

~~Inspected~~
~~Reading~~
~~and~~
Submit

निम्नलिखित SPS में खाली करने की अनुमति दी जाए।

Attached Documents

1. पिपल
2. _____

1. - R.C की फोटोकॉपी
2. - प्रदूषण की फोटो कॉपी
3. - इंश्योरेंस की फोटोकॉपी
4. - आधार कार्ड की फोटोकॉपी
5. - गाडी के 4 फोटो (1 फोटो में
लाइसेंस की फोटो गाडी पर डिसप्ले)
6. - पुराने लाइसेंस की फोटोकॉपी

हस्ताक्षर पिपल

फोन नंबर 9910463569

SDW (SDW) VIII
Pappan Kaia Sec-16D
New Delhi-75
Entry No. 34
Date 22/07/24

पिपल

AELE
Dr. Anil

22/07/24

Form 59

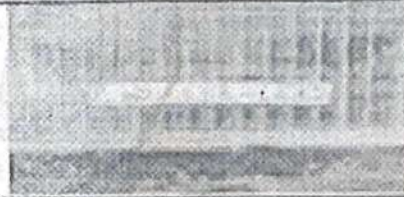
[Per rules 115 (2)]

Pollution Under Control Certificate

11607

Authorized By
Government of HaryanaDate : 22/07/2024
Time : 11:36:17 AM
Validity upto : 21/01/2025

Certificate GL No	:	HR06600740000167
Registration No	:	HR14T1433
Date of Registration	:	05/Jan/2022
Month & Year of Manufacturing	:	October-2021
Vehi Mobile Number	:	*****9123
Emission Norms	:	Bharat (Trem) Stage III A
Fuel	:	DIESEL
PUC Code	:	HR0660074
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.61

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

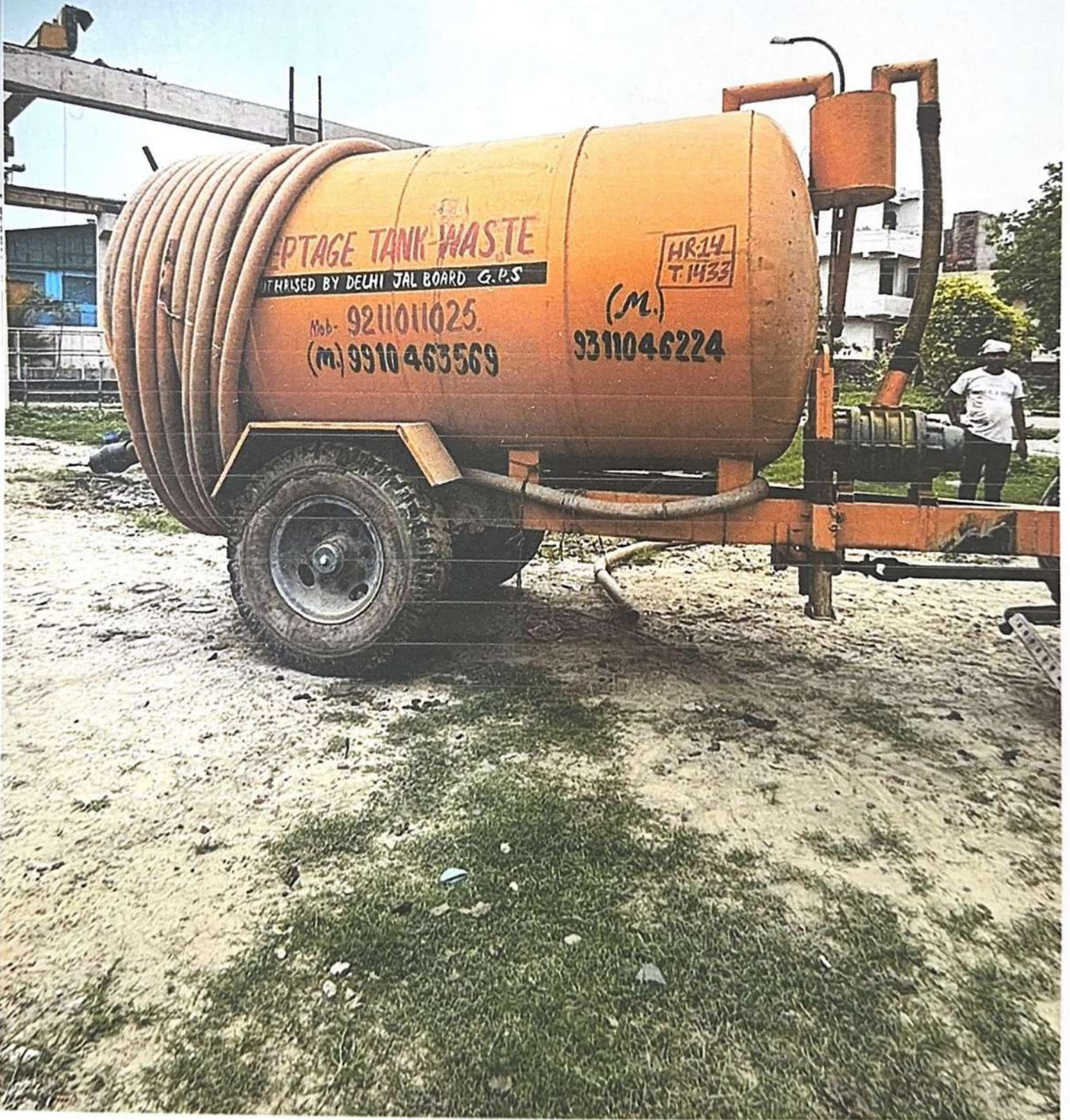
Note 1 Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parvahan.gov.in>Authorized Signature with stamp of PUC Operator
60mm x 20 mm

Clean Haryana Drive

Ravi



पंजीत



परमिट

Regn Number	HR14T1433	HR7352782
Regd. Owner	VIKASH	
S/D/W of	SURESH KUMAR	
Purpose	NEW	Tax Paid Up To OTT
Regn Date	05/01/2022	Regd Validity 04/01/2037
Colour	BLUE	Manufacturing Dt. 10/2021
Fuel	DIESEL	
Vehicle Class	Agricultural Tractor - NT	
Body Type	AGRICULTURE TRACTOR OPEN	
Manufacturer	INTERNATIONAL TRACTORS LIMITED	
Chassis No.	KZJDR1124685S3	
Engine No.	3100FLU14J1118068F18	
Model No.	DI 35 HDM S1	

	<input type="checkbox"/> Hypothecated To	Unladen Wt	1950
		Cubic Capacity	002780
	Seat Capacity 001	No. Of Cyc	03
	Stand Capacity 00	Owner Serial	01
		Wheel Base	001970
		R.L.W	002510

Address 0 VPO-JHAJJAR JHAJJAR Jhajjar HR 124103

SDM JHAJJAR Issuing Authority	 Signature Of Issuing Authority
----------------------------------	---

Form-23A

पंजीर

105	Sumit Hooda B 21 Mangal Bazaar Roar Swaran park Mundka Delhi 110041	HR13S 2846	9911462424
106	Rajbir Singh H No. 86 Block B Extn. 1 Nangloi Delhi 110041	HR13B 9201	9899992244
107	Jitesh Kumar Village baland (106) Rohtak Haryana 124001	HR12AM 9240	9811282183
108	Rakesh Kumar Village Baland Rohtak Haryana 124001	HR12AM 6024	9891217117
109	Somvir 343/6 Gali No.7 Ratan Vihar Kirari suleman nagar North West Delhi 110086	HR10AK 3436	9213128181
110	Sunil Kumar H No. 10A Near G Block Indra Jheel Sultanpuri C block North West Delhi 110086	HR77 C 9548	9540080345
111	Jitender H No. D 125 Satya Enclave Prem Nagar 3 Kirari Suleman Nagar Sultanpuri C Block North West Delhi 110086	HR14K 1316	9811124167
112	Rakesh Baland (106) Rohtak Haryana 124001	HR12AF 9185	9891217117
113	Sh Jai Kawar Village Prahladpur, Kiroli(15R) Sonipat, Haryana	HR79B 5073	9811217117
114	Anil H Nn 150 Pooth Kalan Sultanpuri C Block North West Delhi 110086	HR13Q 4242	9971915888
115	Sanjay Singh H-183 Lane W 13 Asainik Farm House South Delhi 110062	HR 14 T 7039	8010056500
116	Sonu Singh Tomar L 1-293 6/31/7 Sangam Vihar New Delhi 110062	HR 14 T 2953	8700055405
117	Ahamad Ali H.N.334 Nithari North West Delhi 110086	HR 13 S 8951	9810203246
118	Sukhvinder Puranpura Bhivani Haryana 127021	HR 14 K 7150	9728847669
119	Ratan Lal 6a/1 Indra Jheel Sultanpuri F Block North West Delhi 110086	HR 13 S 9614	9350220639
120	Vikash C-4/90 Swarn Park Mundka New Delhi 110041	HR 14T 1433	9910463569
121	Nimesh Dahiya M-87,Near Bharat Shakti Public School, Krishan Vihar Delhi-110086	HR 79 D 3107	7011188914
122	Kadam Singh, VPO- Dhaur (110) Jhajjar, Haryana- 124201	HR 77 C 5046	9811727378
123	Vikram - Ismaila 11B, Rohtak Haryana-124501	HR 12 X 9451	9990239717
124	Ashok kumar, 207/c1 WCR colony Tuglakabad Badarpur Delhi 44	HR 14 T 8424	9266080343
125	Rajender, H.N. 109, Puranpura Bhiwani, Haryana - 127021	HR 16 Z 9612	9871123968
126	Sushil Kumar Jha - BC-206C, Shalimar Bagh,North West Delhi-110088	HR 13 P 6695	8010666899
127	Rakesh Kumar -B-23 Azad colony, Budh Vihar, Phase-2, Sultanpuri C Block, North West Delhi-110086	HR 13 S 1238	9910586503
128	Karamvir, Jahangipuri (265) Jhajjar Haryana - 124104	HR 89 1581	9817176232
129	Rakesh Singhal H.No. 160 Devli Village South Delhi 110062	HR 10 Y 1542	9818466417
130	Rajender, H.N. 109, Puranpura Bhiwani, Haryana - 127021	HR 16 X 9421	9560930777
131	Rajesh - 193 , Bohar Part , Rohtak Haryana 124021	HR 12 AP 1592	9540080055
132	Naydeep Plot No. 30/3 Laxmi vihar Prem Nagar 3 Kirari suleman Nagar North West Delhi 110086	HR 12AP-3657	9811544536
133	Maan Singh, A185 Durga Vihar, Devli South Delhi-110062	UP 13 BQ 0527	7678482701

BHUPESH KUMAR
 Chief Engineer (R&S)
 Delhi State Board
 (Govt of NCT of
 Varanasiya House II, Karol Bagh
 New Delhi-110002)

पदमती

HP 86-14-T-1433

874

भारत सरकार
Government of India

आधार

आधार नं. जारी: 14/11/2013



1 कोड/ र 1 (online AL)


मेरा आधार

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

आधार



Address:
S/O Suresh
MUNDKA
Delhi,
Delhi - 7

Details as on: 13/02/2014



1947 | 12 | www.uidai.gov.in

विकास

	 IFFCO-TOKIO GENERAL INSURANCE CO.LTD Regd. Office: IFFCO Sadan C1 Distt. Centre, Saket, New Delhi - 110017 CIN No: U74899DL2000PLC107621 Kisan Suvidha Bima Policy (UIN- IRDAN106P0002V01200708) Policy Schedule Cum Tax Invoice	Servicing Office IFFCO TOKIO General Insurance Co. Ltd IFFCO TOKIO GEN INS CO LTD 3rd Floor, Raj Complex, Opposite Liberty Mall, Delhi Road ROHTAK HARYANA 124001 INDIA GSTIN : 06AAACI7573HIZG Phone No: Agent Name: ., SWEETY x Agent No: RU000084 Tie-Up No:RU000093 Agent Mobile No: 9999472003 General insurance Service : 997139			
	Insured's Name: VIKASH . S/O SURESH KUMAR, VPO JHAJJAR, JHAJJAR, JHAJJAR HARYANA 124103 XXXXXXX0158 CKYC #: Pin Code: Phone No: Correspondence Address: Emergency Contact No : Cover Note No: State Code :06 GSTIN : Country :INDIA State :	Policy Invoice : 1-3JWVGWO2 CRM ID : 1-3JWVGWO2 Policy No : 60909405 Period of Insurance : From: 22/07/2024 To: Midnight on 21/07/2025			
Location of Risk- S/O SURESH KUMAR, HARYANA JHAJJAR Under Hire Purchase/Hypo/ Lease Agreement with					
Coverage Details					
S No.	Section	Description	Sum Insured (INR)	Premium (Annual)	
1	Fire & Allied Perils Section	Fire & Allied Perils Section	100000	100	
2	Stock of Farm Produce	Stock of Farm Produce	32000	51.2	
3	Agriculture Tractor	Agriculture Tractor	470000	13813	
Premium Details					
Total Section Premium		8118.53			
Gross Premium		8118.53			
Add: GST		1461.34			
GST Details					
	CGST	SGST	UGST	IGST	CESS
Percentage(%)	9	9			0
Amount(Rs)	730.6677	730.6677			0
Premium Payable		9579.87			
Coverage under this policy excludes the risk of Terrorism Damage as per printed clause attached for Fire & Allied Perils, Electronic Equipment & Business Interruption Sections (as applicable) under the Policy. For all other Sections of the Policy, Terrorism Damage Cover is excluded. "We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule." Disclaimer - "The issuance of this Insurance Policy is subject to satisfactory verification of KYC documentation of the Client/					

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
 Date: 2024.07.22 11:32:41 IST
 Reason: Valid Policy Copy
 Location: IFFCO Tokio General Insurance Company Ltd, India

Samir

Policyholder as per IRDAI Master Circular dated 1st August 2022 on AML/ CFT. In case, if any discrepancy is found in KYC Verification of the Client/ Policyholder, it is agreed by the Client/ Policyholder to complete/ rectify the discrepancy found in the KYC documents/information for the generation of CKYC Number, failing which the policy will be considered ineffective/suspended/ cancelled and no claim will be payable under this Insurance Policy."

"In case this policy is cancelled for any reason before 31st October of the following year, the refund calculated as per terms of the policy along with corresponding amount of GST would be refunded. However, in case this policy is cancelled beyond the said date (31st October of the following year), only the refund calculated as per terms of the policy would be refunded and any GST amount would NOT be refunded owing to the restrictions prescribed under the GST law.

However, an unregistered GST customer can apply for refund of the GST amount from the government directly in FORM GST RFD-01 (along with relevant documents), within the prescribed timelines as per Circular No. 188/20/2022-GST dated 27/12/2022".

Policy issuing office: Delhi Consolidated Stamp duty deposited as per order of Government of national capital Territory of Delhi.	For IFFCO-TOKIO General Insurance Co. Ltd Name: Subrata Mondal Authorized Signatory
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COMMERCIAL VEHICLE POLICY	
Certificate cum Schedule For : Miscellaneous Class Vehicle	
Registration No	HR14T1433
Year of Manufacture	2021
Manufacturer	SONALIKA INTERNATIONAL
Model	DI SERIES TRACTORS
Name	DI 35 HDM S1
Engine No.	3100FLU14J1118068F18
Chasis No.	KZJDR1124685S3

Vehicle Coverage and Premium Details

Coverage	OD Premium	TP Premium
IDV Basic (470000)	5649.4	7267
LL Paid Driv/Cleaner/Conductor	0	50
Overturning Extension	0	0
IMT 23	847.41	0

Since you, as Insured, have declared that you do not have a valid driving license, the PA coverage for owner-driver will not be applicable. In case, you obtain driving license during the currency of the policy, you need to endorse the coverage by paying of Premium.

Limitation as to use	Driver Clause:
Use in connection with the insured's business. The policy does not cover use of the vehicle for racing pace making reliability trial of speed testing or use for the carriage of passenger for hire of reward of use whilst drawing a trailer expect the towing (other than for reward) of any one of disabled mechanically propelled vehicle.	Any person including insured: provided that the person driving holds an effective driving license at the time of the accident and is not disqualified from holding and obtaining such a license. Provided also that a person holding an effective learner's license may also drive the vehicle and that such a person satisfies the requirement of Rule 3 of the Central Motor Vehicles Rules, 1989.
No Claim Bonus: The insured is entitled for a No Claim bonus (NCB) on the own damage section of the policy, if no claim is made or pending during the preceding year(s) as per the following table (A) period of insurance percentage of NCB on OD premium. No claim	

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
Date: 2024.07.22 11:32:41 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Pranika

RJ

रोवा में

अधिशारी अभियंता (SDW-VIII)

सेक्टर 16-D पप्पनकला द्वारका

नई दिल्ली 110075

विषय: लाइसेंस नवीनीकरण हेतु प्रार्थना पत्र (License Renewal)

श्रीमान जी

में सुनील पुत्र वलवान सिंह निवेदन करता हूँ

की मेरा ट्रैक्टर नं० H.R-76-B-7357 जो मलकुण्ड अपशिष्ट निस्तारण का काम करता है

दिल्ली जल बोर्ड द्वारा हमें निस्तारण परिवहन का लाइसेंस दिया गया था जो की दिनांक

20-1-24 को समाप्त हो गया है

22-07-24 आपसे अनुरोध है की हमारे मलकुण्ड अपशिष्ट निस्तारण परिवहन लाइसेंस को नवीकरण किया जाए।

धन्यवाद।

दिनांक

*Photo incomp
License back me*

निम्नलिखित SPS में खाली करने की अनुमति दी जाए।

Attached Documents

1. सुनील
2. उत्तर पत्र

1. - R.C की फोटोकॉपी
2. - प्रदूषण की फोटो कॉपी
3. - इश्योरेंस की फोटोकॉपी
4. - आधार कार्ड की फोटोकॉपी
5. - गाडी के 4 फोटो (1 फोटो में लाइसेंस की फोटो गाडी पर डिसप्ले)
6. - पुराने लाइसेंस की फोटोकॉपी

हस्ताक्षर सुनील



फोन नंबर 7015286952

SDW) 1111
Chappan Kaia Sec-16D
New Delhi-75
Dairy No. 31
Dt. 22/07/24

AE/EG/...

22/07/24

SD
to Mr. Jc

	 IFFCO-TOKIO Muskurate Kaku IFFCO-TOKIO GENERAL INSURANCE CO.LTD Regd. Office: IFFCO Sadan C1 Distt. Centre, Saket, New Delhi - 110017 CIN No: U74899DL2000PLC107621 Kisan Suvidha Bima Policy (UIN- IRDAN106P0002V01200708) Policy Schedule Cum Tax Invoice	Servicing Office IFFCO TOKIO General Insurance Co. Ltd IFFCO TOKIO GEN INS CO.LTD Iffco Tokio Ins Service Ltd SCO 19-20, Part-I, Sector-12 KARNAL HARYANA 132001 INDIA GSTIN : 06AAAC17573HIZG Phone No: Agent Name: . RAHUL x Agent No: WQ000040 Tie-Up No:WQ000039 Agent Mobile No: 8750000142 General insurance Service : 997139			
	Insured's Name: SUNIL S/O SH BALWAN SINGH R/O JAHANGIR PUR JHAJJAR JHAJJAR HARYANA 124103 XXXXXXXX CKYC #: Pin Code: Phone No: Correspondence Address: Emergency Contact No : Cover Note No : State Code :06 GSTIN : Country :INDIA State :	Policy Invoice : 1-39BEYDN8 CRM ID : 1-39BEYDN8 Policy No : 60822508 Period of Insurance : From: 09/04/2024 To: Midnight on 08/04/2025			
Location of Risk- S/O SH BALWAN SINGH HARYANA JHAJJAR Under Hire Purchase/Hypo/ Lease Agreement with					
Coverage Details					
S No.	Section	Description	Sum Insured (INR)	Premium (Annual)	
1	Fire & Allied Perils Section	Fire & Allied Perils Section	100000	100	
2	Burglary Section	Burglary Section	100000	100	
3	Agriculture Tractor	Agriculture Tractor	250000	10945	
Premium Details					
Total Section Premium		7916.11			
Gross Premium		7916.11			
Add: GST		1424.9			
GST Details					
	CGST	SGST	UGST	IGST	CESS
Percentage(%)	9	9			0
Amount(Rs)	712.4499	712.4499			0
Premium Payable		9341.01			
Coverage under this policy excludes the risk of Terrorism Damage as per printed clause attached for Fire & Allied Perils, Electronic Equipment & Business Interruption Sections (as applicable) under the Policy. For all other Sections of the Policy, Terrorism Damage Cover is excluded. "We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule." Disclaimer - "The issuance of this Insurance Policy is subject to satisfactory verification of KYC documentation of the Client/					

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
 Date: 2024.04.08 18:27:30 IST
 Reason: Valid Policy Copy
 Location: IFFCO Tokio General Insurance Company Ltd, India

Subrata

Policyholder as per IRDAI Master Circular dated 1st August 2022 on AML/ CFT. In case, if any discrepancy is found in KYC Verification of the Client/ Policyholder, it is agreed by the Client/ Policyholder to complete/ rectify the discrepancy found in the KYC documents/information for the generation of CKYC Number, failing which the policy will be considered ineffective/suspended/ cancelled and no claim will be payable under this Insurance Policy."

"In case this policy is cancelled for any reason before 31st October of the following year, the refund calculated as per terms of the policy along with corresponding amount of GST would be refunded. However, in case this policy is cancelled beyond the said date (31st October of the following year), only the refund calculated as per terms of the policy would be refunded and any GST amount would NOT be refunded owing to the restrictions prescribed under the GST law.

However, an unregistered GST customer can apply for refund of the GST amount from the government directly in FORM GST RFD-01 (along with relevant documents), within the prescribed timelines as per Circular No. 188/20/2022-GST dated 27/12/2022".

Policy issuing office: Delhi Consolidated Stamp duty deposited as per order of Government of national capital Territory of Delhi.	For IFFCO-TOKIO General Insurance Co. Ltd Name: Subrata Mondal Authorized Signatory
--	---

COMMERCIAL VEHICLE POLICY	
Certificate cum Schedule For : Miscellaneous Class Vehicle	
Registration No	HR76D7357
Year of Manufacture	2015
Manufacturer	PREET
Model	PREET TRACTORS
Name	PREET 955
Engine No.	5000806
Chasis No.	5010449

Vehicle Coverage and Premium Details

Coverage	OD Premium	TP Premium
IDV Basic (250000)	3155	7267
LL Paid Driv/Cleaner/Conductor	0	50
Overturning Extension	0	0
IMT 23	473.25	0

Since you, as Insured, have declared that you do not have a valid driving license, the PA coverage for owner-driver will not be applicable. In case, you obtain driving license during the currency of the policy, you need to endorse the coverage by paying of Premium.

Limitation as to use	Driver Clause:
Use in connection with the insured's business. The policy does not cover use of the vehicle for racing pace making reliability trial of speed testing or use for the carriage of passenger for hire of reward of use whilst drawing a trailer except the towing (other than for reward) of any one of disabled mechanically propelled vehicle.	Any person including insured: provided that the person driving holds an effective driving license at the time of the accident and is not disqualified from holding and obtaining such a license. Provided also that a person holding an effective learner's license may also drive the vehicle and that such a person satisfies the requirement of Rule 3 of the Central Motor Vehicles Rules, 1989.
No Claim Bonus: The insured is entitled for a No Claim bonus (NCB) on the own damage section of the policy, if no claim is made or pending during the preceding year(s) as per the following table (A) period of insurance percentage of NCB on OD premium. No claim	

Signature Not Verified Kisan Suvidha Policy (UIN : IRDAN106P0002V01200708)

Digitally signed by SUBRATA MONDAL
Date: 2024.04.08 18:27:30 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Subrata



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER (SDW)-NW
HANDEWALAN, NEW DELHI-110005
Email:- eesdwB@gmail.com

Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

LICENCE FOR COLLECTION AND TRANSPORTATION OF SEPTAGE

In accordance with all the terms and conditions of the By-laws/ Regulations the special license conditions accompanying this license and applicable rules, laws of Government of N.C.T. of Delhi & further approval of the Competent Authority, permission is hereby granted to:

NAME OF LICENSEE: - SUNIL

ADDRESS: - VILL-JAHANGIRPUR (265), JHAJJAR, HARYANA-124104

Model No. : - PREET 955

Type of Vehicle: - TRACTOR MOUNTED

Vehicle Registration No.:- HR-76-B-7357

For the disposal of septage from septic tank at the Designated SPS's of DJB.

This license is based on information provided in the Septage Transporter license application. This license is effective for the period set forth below, may be suspended or revoked for Condition of Non Compliance and is not transferable. The original license shall be kept on file in the Licensee's office. A copy of this license shall be carried in every registered vehicle used by the Licensee.

EFFECTIVE DATE: - 20/07/2023

EXPIRATION DATE: - 20/01/2024

License is liable to be cancelled in case of violation of any Acts, Rules and Regulations relating to the operation of Septage System or in cases of Safety protocols not being adhered to or in case of non-permitted disposals.

SIGNATURE
JUNIOR
STAMP OF
AUTHORITY

ARESH KUMAR DARGAN
Addl. Chief Engineer (P)-7

सुनील

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Haryana

Date : 22/07/2024
Time : 11:21:33 AM
Validity upto : 21/07/2025



Certificate SL. No. : HR04701110000750
Registration No. : HR76B7357
Date of Registration : 12/Jan/2015
Month & Year of Manufacturing : October-2014
Valid Mobile Number : *****1913
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : HR0470111
GSTIN :
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.59

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



सुनील

Regn. Number	HR76B7357	0357828
Road Owner	SUNIL	
S/D/W of	BALWAN	
Purpose	TD	
Regn. Date	12/01/2015	Tax Paid Up To
Colour	GREEN	Regl. Validity
Fuel	DIESEL	01/10/2023
Vehicle Class	Agricultural Tractor - NT	
Body Type	TRACTOR (OPEN)	
Manufacturer	PREET TRACTORS PVT LTD	
Chassis No.	0512501049	
Engine No.	P45000806	
Model No.	PREET 955	
	Hypothecated To	Unladen Wt
	Seat Capacity	04 No. Of Cyls
	Stand. Capacity	04 Wheel Base
	Serial	02 R L W
Address - JALAN		001470
District - Jhansi		Cubic Capacity
Pin Code - 481001		000600
Registration Number HR 124103		000000
		502000
SDM JHANSI Issuing Authority		 Signature Of Issuing Authority

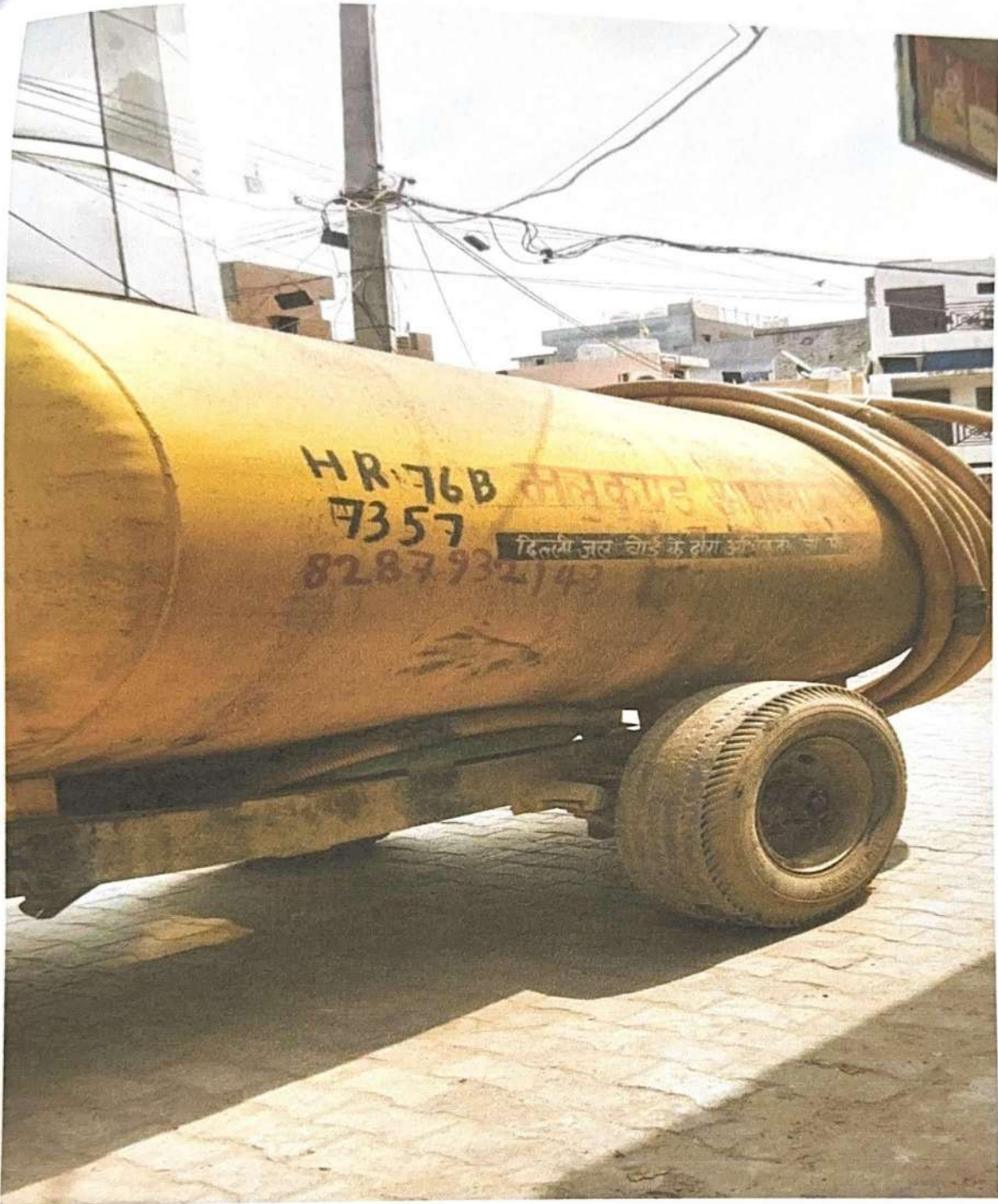
सुनील

134	Somvir, H.N. C-34 Gali no.-8 near Krishan Mandir, Amar Colony, Nangloi, West Delhi, Punjabi Bagh-110041	HR 95 A 4826	9213699696
135	Ajay, H.N.-620, Gari Mohalla, Bamla(15), Bhiwani, Haryana-127021	HR 16 Y 8140	8053151619
136	Amit Kumar, Mehrana (2-N), Jhajjar, Haryana-124102	HR 77 B 5170	9821013407
137	Manjeet Rana, Vill-Frezepur Bangar(237) Kundal Kharkhoda Sonipat Haryana-131402	HR 79 D 6036	9268212428
138	Balram, Halalpur (235) Sonipat, Haryana-131103	HR 10 AB 8172	8527932108
139	Surat Singh, Vill- Mandaura (225), Sonipat, Haryana-131103	HR 10 AB 8139	9990042383
140	Sh. Deepak Kumar -158 Shyam vihar ext ph-1 deendar pur najafgarh	HR 14 L 9097	9818118242
141	Pardeep 70/A Goyla khurd west Delhi 110071	HR 13 P 5530	9718984328
142	Naresh Kumar R/2 -178/AX Block New Roshanpura Najafgarh 110043	HR 12 W 3465	9953797281
143	Dhiraj 114/5 Shakti Vihar Delhi 110044	UP 16 DQ 8987	9911539252
144	Shahjad H-108 Naveen Vihar Begampur 110086	HR 79 D 8611	8010013124
145	Beeru Sambal Mustalbad UP	UP 16 DE 9265	8700907373
146	Mohammed Yaseen Naveen Vihar Begumpur North West Delhi 110086	HR 12 AS 6210	9911489867
147	Yaseen H No-118 E Naveen Vihar Begumpur North West Delhi 110086	HR 12 AR 1018	9760701157
148	Rajender Z-460 Prem Nagar 2 Gali Number 1 Kirari Delhi 110086	HR 13 M 8610	9718192544
149	Jagbir plot No- 88 Paschim Vihar Prem Nagar Kirari Delhi 110086	HR 12 X 2273	9250047500
150	Sh. Sanvesh H.N. 371 , Halalpur (235) Sonipat Haryana 131103	HR 10 AJ 4010	9812559489
151	Sh. Sanvesh H.N. 371 , Halalpur (235) Sonipat Haryana 131103	HR 79 C 3566	9812559489
152	Surender Chhudani 93 Jhajjar Haryana 124504	HR 13 J 8520	9717571818
153	Surender Chhudani 93 Jhajjar Haryana 124504	HR 13 M 2587	9717571818
154	Sandeep Kumar vill- Goyla Khurd PO Chhawla	HR 13 Q 9535	9810905686
155	Satish Deva Z-460 Prem Nagar Near durga Chowk Kirari 110086	HR 12 AE 9487	9992470828
156	Navdeep Plot No. 30/3 Laxmi vihar Prem Nagar 3 Kirari suleman Nagar North West Delhi 110086	HR 12 AS 9314	9811544536
157	BHUPESH KUMAR V.P.O. Baland(106) Thana Rohitak Haryana 124001	HR 12 AR 4978	9811047575
158	Shrikant Jha BC-206C East Shalimaar Bagh Delhi	DL 1 LAJ 1863	8010666899
159	Sunil Mohan Garden Uttam Nagar 110059	HR 76 B 7357	7015286982

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